

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/13703/2024	M/S. S.M. CONSULTANTS VS STATE OF ODISHA	DEVEE DUTTA PANIGRAHI VS	// ()
2	D-BLAPL/9132/2024	SACHIDANANDA MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI TOWN /91 /2017 () //
3	D-BLAPL/9133/2024	BUDU @ NAMRASIL NAG VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE MAHILA /3 /2024 () //
4	D-BLAPL/9135/2024	SAMBHU @ BIBHUTI KUMAR SWAIN VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /70 /2024 () //
5	D-BLAPL/9136/2024	HARENDRA HARIJAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BOIPARIGUDA /46 /2024 () //
6	D-BLAPL/9138/2024	MD.SAHID ANSARI @ MANU VS STATE OF ODISHA	BIDYADHAR PANDA VS	DHANUPALI /133 /2021 () //
7	D-BLAPL/9140/2024	SANJAY KESARI @ KESHARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH SADAR /193 /2023 () //
8	D-BLAPL/9142/2024	CHITRASEN MAGAR @ MANTU VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH SADAR /128 /2023 () //
9	D-BLAPL/9143/2024	SANJAY KESARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	TALSARA /12 /2023 () //
10	D-BLAPL/9145/2024	DANDAPANI NAYAK VS STATE OF ODISHA	NIRAKAR MALI VS	// () //
11	D-BLAPL/9146/2024	PRASANT KUMAR @ PRASANT KU. BARIK VS STATE OF ODISHA	BASUDEV PUJARI VS	TOMANDO /52 /2024 () //

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12	D-BLAPL/9148/2024	SANJAY KESARI @ KESHARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	KINJIRKELA /78 /2023 () //
13	D-BLAPL/9149/2024	CHITRASEN MAGAR @ MANTU VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH SADAR /150 /2023 () //
14	D-BLAPL/9151/2024	SANJAY KESARI @ KESHARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH SADAR /125 /2023 () //
15	D-BLAPL/9152/2024	JAGA @ JAGANNATH SAHOO VS STATE OF ODISHA	KALU CHARAN SWAIN VS	ODAGAON /214 /2023 () //
16	D-BLAPL/9154/2024	MANOJ BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /445 /2023 () //
17	D-BLAPL/9158/2024	DILLIP JAYSINGH VS STATE OF ODISHA	BISWAJIT SAHOO VS	JANKIA P.S. /99 /2024 () //
18	D-BLAPL/9161/2024	AYUB LASKAR @ AYUB ALI LASKAR VS STATE OF ODISHA	DURGA PRASAD DHAL VS	TALASARI MARINE /36 /2023 () //
19	D-BLAPL/9162/2024	RAMESH CHANDRA DASH VS STATE OF ODISHA	DURGA PRASAD DHAL VS	JATNI P.S. /55 /2024 () //
20	D-BLAPL/9165/2024	BALARAM KANUNGO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /82 /2023 () //
21	D-BLAPL/9170/2024	SRIKANTA PADHI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BRAMHA BARADA /56 /2024 () //
22	D-BLAPL/9173/2024	VULASETTI SURYAPRASAD RAO @ V. SURYA PRASAD RAO VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH RURAL /58 /2024 () //
23	D-BLAPL/9175/2024	MAINUDDIN SK	SURYAKANTA DWIBEDI	TUMUDIBANDHA /43 /2024

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		VS	VS	()
24	D-BLAPL/9178/2024	STATE OF ODISHA KARTIK HAZARA	SURYAKANTA DWIBEDI	// TIKABALI /35 /2024
		VS	VS	()
25	D-BLAPL/9179/2024	STATE OF ODISHA SARMILA KUMARI BHOI	SURYAKANTA DWIBEDI	// TIKABALI /35 /2024
		VS	VS	()
26	D-BLAPL/9180/2024	STATE OF ODISHA MANARANJAN PATRA	SURYAKANTA DWIBEDI	// TUMUDIBANDHA /43 /2024
		VS	VS	()
27	D-BLAPL/9185/2024	STATE OF ODISHA BINDU MAHANAND	MOHENDRA KUMAR MOHAPATRO	// CUTTACK VIGILANCE /3 /2024
		VS	VS	()
28	D-BLAPL/9186/2024	STATE OF ODISHA(VIG.) BAPINA GHADEI	SURESH KUMAR JENA	// DASARATHPUR /108 /2023
		VS	VS	()
29	D-BLAPL/9187/2024	STATE OF ODISHA KABULA @ DINABANDHU MALLIK	ARIJEET MISHRA	// KOREI /86 /2024
		VS	VS	()
30	D-BLAPL/9189/2024	STATE OF ODISHA TARUN JANI	ARIJEET MISHRA	// JEYPORE TOWN /22 /2024
		VS	VS	()
31	D-BLAPL/9191/2024	STATE OF ODISHA RASANANDA KAR	DAYANANDA MOHAPATRA	// VIGILANCE PS (BERHAMPUR) /6 /2024
		VS	VS	()
32	D-BLAPL/9196/2024	STATE OF ODISHA BIBHUTI PRASAD PANDA	ASHOK DAS	// MALKANGIRI /123 /2024
		VS	VS	()
33	D-BLAPL/9198/2024	STATE OF ODISHA A. AJANA RAO	SATYA NARAYAN MISHRA 4	// KESINGA /443 /2023
		VS	VS	()
34	D-BLAPL/9199/2024	STATE OF ODISHA NILANCHAL CHHATRIA	SATYA NARAYAN MISHRA 4	// KALAMPUR /4 /2024
		VS	VS	()

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35	D-BLAPL/9200/2024	STATE OF ODISHA SITARAM JENA @ BANGURU VS	KULDEEP MOHANTY VS	// KASAFAL MARINE /14 /2023 ()
36	D-BLAPL/9201/2024	STATE OF ODISHA BISWAJIT SAHU VS	SARATHI JYOTI MOHANTY VS	// KESINGA /92 /2024 ()
37	D-BLAPL/9202/2024	STATE OF ODISHA SATYAPRAKASH KANUNGO VS	JOSEPH MOHANTY VS	// SAHID NAGAR P.S. /136 /2024 ()
38	D-BLAPL/9203/2024	STATE OF ODISHA AJU @ AJAY PATRA VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /267 /2017 ()
39	D-BLAPL/9204/2024	STATE OF ODISHA KULAMANI SAHU VS	SURYAKANTA DWIBEDI VS	// / /0 ()
40	D-BLAPL/9206/2024	STATE OF ODISHA CHUIN @ FAKIR KHAN VS	JAYAKRISHNA MOHAPATRA VS	// BAISINGA /161 /2013 ()
41	D-BLAPL/9222/2024	STATE OF ODISHA SUBASH NAYAK VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /447 /2023 ()
42	D-BLAPL/9223/2024	STATE OF ODISHA SANTOSH KUMAR NAIK @ SANTOSH VS	BIJAYA KUMAR SAHOO VS	// ODAGAON /90 /2023 ()
43	D-BLAPL/9224/2024	STATE OF ODISHA SUSIL KUMAR MAHAPATRA @ SUSHIL @ PANJAL @ MOHAPATRA VS	BIJAYA KUMAR SAHOO VS	// SARANAKUL /8 /2024 ()
44	D-BLAPL/9228/2024	STATE OF ODISHA BIBIN C.S VS	RAJIB LOCHAN PATTNAIK VS	// MATHILI /64 /2024 ()
45	D-BLAPL/9231/2024	STATE OF ODISHA BASUDEV JALA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /114 /2022 () //

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46	D-BLAPL/9233/2024	SUDAM @ CHANDAN PADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	RENGALI /1 /2024 () //
47	D-BLAPL/9234/2024	ACHYUT KUMAR NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /55 /2024 () //
48	D-BLAPL/9236/2024	BHAGABAN PANGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Judambo /1 /2022 () //
49	D-BLAPL/9244/2024	BIKASH BADI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOUDH /93 /2024 () //
50	D-BLAPL/9249/2024	AMJAD KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 () //
51	D-BLAPL/9251/2024	RAJ DALABEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 () //
52	D-BLAPL/9268/2024	MD. AFSAR @ MD. ASRAF @ MAGGI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SUNDARGARH TOWN /289 /2022 () //
53	D-BLAPL/9270/2024	SRIKANTA GOUDA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOHANA /32 /2024 () //
54	D-BLAPL/9274/2024	AKASH BHUE VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	RAIRAKHOL /62 /2024 () //
55	D-BLAPL/9276/2024	SANKAR SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KINJIRKELA /125 /2023 () //
56	D-BLAPL/9277/2024	RADHA MOHAN MAHANANDIA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /21 /2024 () //
57	D-BLAPL/9280/2024	TARUN KUMAR BAROI	TUHIN DAS	/ /0

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		VS	VS	()
58	D-BLAPL/9287/2024	REPUBLIC OF INDIA KALIA NAIK	PRADEEP KUMAR DAS	// BHANJANAGAR /40 /2020
		VS	VS	()
59	D-BLAPL/9288/2024	STATE OF ODISHA UPENDRA KUMAR BEHERA	PRADEEP KUMAR DAS	// NAYAKOT /12 /2022
		VS	VS	()
60	D-BLAPL/9291/2024	STATE OF ODISHA RAJENDRA BISI	AMULYA RATNA PANDA	// GOCHHAPADA /69 /2023
		VS	VS	()
61	D-BLAPL/9293/2024	STATE OF ODISHA NABIN PRADHAN	AMULYA RATNA PANDA	// DARINGBADI /130 /2023
		VS	VS	()
62	D-BLAPL/9298/2024	STATE OF ODISHA KRUSHNA PANGI	MANORANJAN PADHY	// MATHILI /158 /2022
		VS	VS	()
63	D-BLAPL/9299/2024	STATE OF ODISHA SAMIR BISWAS	MANORANJAN PADHY	// KALIMELA /78 /2024
		VS	VS	()
64	D-BLAPL/9300/2024	STATE OF ODISHA JITENDRA PRASAD YADAV	BIDYADHAR PANDA	// BRAJARAJNAGAR /65 /2024
		VS	VS	()
65	D-BLAPL/9301/2024	STATE OF ODISHA SUBODH KUMAR MAHATO	MANORANJAN PADHY	// SEMILLIGUDA /27 /2021
		VS	VS	()
66	D-BLAPL/9302/2024	STATE OF ODISHA SACHIN RAJ JENA	SK. ZAFARULLA	// SORO /392 /2023
		VS	VS	()
67	D-BLAPL/9305/2024	STATE OF ODISHA HEMANTA LUHA	SK. ZAFARULLA	// MANAMUNDA /29 /2024
		VS	VS	()
68	D-BLAPL/9306/2024	STATE OF ODISHA RAJENDRA NAIK	SK. ZAFARULLA	// GHANTAPADA /80 /2023
		VS	VS	()

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69	D-BLAPL/9309/2024	STATE OF ODISHA BALARAM BEHERA VS	SMRUTI RANJAN ROUT VS	// MAHANGA /178 /2023 ()
70	D-BLAPL/9310/2024	STATE OF ODISHA SIPUN NAIK VS	SMRUTI RANJAN ROUT VS	// PARJANG /23 /2024 ()
71	D-BLAPL/9311/2024	STATE OF ODISHA LALIT KARALI VS	DIPTIREKHA NANDA VS	// BANHARPALI /201 /2023 ()
72	D-BLAPL/9313/2024	STATE OF ODISHA NANDA @ SUSHANTA NAIK VS	BHARAT BHUSAN ROUSTRAY VS	// BANARAPAL /259 /2023 ()
73	D-BLAPL/9316/2024	STATE OF ODISHA AMRESH CHALAN @ BUDAN VS	MANOJ KUMAR PANDA VS	// KOKSARA /73 /2021 ()
74	D-BLAPL/9319/2024	STATE OF ODISHA PRASANTA KUMAR ROUT VS	GURU PRASAD PANDA VS	// PURUNAKATAK /55 /2023 ()
75	D-BLAPL/9320/2024	STATE OF ODISHA MANOJ SAMASI VS	PABITRA KUMAR NAYAK VS	// RAGHUNATHPALI /135 /2023 ()
76	D-BLAPL/9323/2024	STATE OF ODISHA BHAGIRATHI MAJHI VS	PRASANTA KUMAR SAHOO VS	// BASUDEVPUR /56 /2023 ()
77	D-BLAPL/9326/2024	STATE OF ODISHA SANTOSH KUMAR PANDA @ SANTU PANDA @ SANTOSH PANDA VS	BISHNU PRASAD PRADHAN VS	// KHANDAGIRI P.S. /491 /2019 ()
78	D-BLAPL/9327/2024	STATE OF ODISHA RABI NARAYAN SWAIN VS	PRASANTA KUMAR SAHOO VS	// MOTANGA /55 /2024 ()
79	D-BLAPL/9332/2024	STATE OF ODISHA BANA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// BALLIGUDA /72 /2024 () //

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80	D-BLAPL/9334/2024	SURAJ VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	//0 0 //
81	D-BLAPL/9337/2024	NEPO YADAV VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	//0 0 //
82	D-CMAPL/13893/2024	MAA BRAHMANI DEVI SHG VS REGIONAL MANAGER, NATIONAL INSURANCE CO.LTD.	ADV VS	// 0 //
83	D-CMAPL/13907/2024	KANAKLATA BARIK VS CHIEF EXECUTIVE OFFICER, EARLIER NESCO ELECTRICAL, TPNODI, BALASORE	ADV VS	// 0 //
84	D-CMAPL/13911/2024	LALAT KISHORE JENA VS STATE OF ODISHA	SORAV SUMAN BHUYAN VS	// 0 //
85	D-CMP/13580/2024	MANAS KUMAR PATRA VS ANINDITA PATRA	SOUMYA MISHRA VS	// 0 //
86	D-CMP/13627/2024 CMP/292/2024	PANKAJINI SAHU @ SAHOO VS CHATURBHUJA SAHU @ SAHOO	BIPLABA P.B. BAHALI VS	// CIVIL JUDGE (SD),ATHMALLIK(Anugul) CS/0000041/2010
87	D-CMP/13692/2024	SANJOG KUMAR SAHU VS GOKULA SAHU	TRILOCHAN NANDA VS	// 0 //
88	D-CMP/13708/2024	JOGENDRA PUTEL VS HARIHARA PUTEL	SUSHANTA KUMAR JOSHI VS	// 0 //
89	D-CMP/13724/2024	MOHANTY VENKATA RAO VS SAILADA RUPA	SOUBHAGYA KUMAR DASH VS	// 0 //
90	D-CMP/13753/2024	RENUBALA ROUT VS BHIKARI BEHERA	JAGAJIBAN PRADHAN VS	// 0 //
91	D-CMP/13765/2024	MOHAMMED SABIR KHAN	JAGAJIBAN PRADHAN	//

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		VS	VS	0
92	D-CMP/13771/2024	SK.SAFIQUE MOHAMMED AKSHYA KUMAR BEHERA	SATYA SUNDAR KANUNGO	//
		VS	VS	0
93	D-CMP/13811/2024	SAKUNTALA BEHERA MANORANJAN MOHANTY	MADHUSMITA KANUNGO	//
		VS	VS	0
94	D-CMP/13817/2024	M/S PRAGATI ENGINEERING, CUTTACK TANMAY KUMAR RAUT	ASHOK DAS	//
		VS	VS	0
95	D-CMP/13825/2024	KRUSHNA CHANDRA ROUT RUTUSHREE RAUT	ASHOK DAS	//
		VS	VS	0
96	D-CMP/13826/2024	KRUSHNA CHANDRA RAUT BANCHHANIDHI BEHERA	ASHOK DAS	//
		VS	VS	0
97	D-CMP/13831/2024	PARI BEHERA TANMAY KUMAR RAUT	ASHOK DAS	//
		VS	VS	0
98	D-CMP/13845/2024	BISWANATH DALAI GURU PRASAD DAS	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
99	D-CMP/13860/2024	KELU CHARAN DAS GEETANJALI JENA	UMA CHARAN MISHRA	//
		VS	VS	0
100	D-CMP/13868/2024	DEITY SRI LAXMI NRUSINGHA MAHAPRABHU, GANJAM AMARESH SARKAR	BIBEKANANDA BHUYAN	//
		VS	VS	0
101	D-CMP/13878/2024	ARCHANA BOSE NAMITA SABAT	A.A.MISHRA	//
		VS	VS	0
102	D-CMP/13882/2024	T.RAJA DORA MADHUMITA DAS	AMIT KUMAR DAS	//
		VS	VS	0

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103	D-CONTC/13570/2024	SARITA DAS HEMALATA BAITHARU VS	ADV. VS	// // 0
104	D-CONTC/13573/2024	KARUNAKARA BHUE, BLOCK EDUCATION OFFICER, SINAPALI, NUAPADA RABINDRA KUMAR SUTAR VS	ADV. VS	// // 0
105	D-CONTC/13575/2024	SATYABRATA SAHOO, I.A.S. SUBHASH CHANDRA SAMANTARAY VS	ADV. VS	// // 0
106	D-CONTC/13581/2024	ASWATHY S, I.A.S. MURALIDHAR MISHRA VS	ADV VS	// // 0
107	D-CONTC/13618/2024	SAMARTH VERMA, CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI RAJASHREE GAJENDRA VS	BANSHIDHAR BAUG VS	// // 0
108	D-CONTC/13628/2024	GYANARANJAN SAHOO, O.A.S. STHITAPRAGNYA MIISHRA VS	ADV VS	// // 0
109	D-CONTC/13646/2024	SACHIDANANDA NAYAK, REGISTRAR, BERHAMPUR UNIVERSITY BIKASH KUMAR LENKA VS	ADV. VS	// // 0
110	D-CONTC/13648/2024	ANU GARG, I.A.S. CHHOTARAY MAHANTA VS	KRISHNA CHANDRA SAHU VS	// // 0
111	D-CONTC/13670/2024	ASWATHY S., I.A.S. JATAKISHORE DASH VS	ADV. VS	// // 0
112	D-CONTC/13671/2024	ASWASTHY S, I.A.S. MANOHAR MOHANTY VS	ADV. VS	// // 0
113	D-CONTC/13672/2024	SATYABRATA SAHU, I.A.S. MANJULATA BEHERA VS	ADV. VS	// // 0
		DIPTIMAYEE BEHERA, TAHASILDAR, NILGIRI		//

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114	D-CONTC/13686/2024	AJAY KUMAR BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	D-CONTC/13688/2024	TRAILOKYANATH SWAIN VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/13706/2024	BIJAYANANDA BEHERA VS ARABIND AGRAWAL, I.A.S.	SAIBRATA RATH VS	// 0 //
117	D-CONTC/13717/2024	MAHESH CHANDRA MOHANTY VS BHABANI SANKAR CHAINI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
118	D-CONTC/13722/2024	ADAITYA PRASAD PATRA VS USHA PADHEE, I.A.S.	ADV VS	// 0 //
119	D-CONTC/13727/2024	SUMIT RANJAN SAHOO VS SUSANTA KUMAR DASH, I.A.S.	NIHAL RATH VS	// 0 //
120	D-CONTC/13748/2024	DEBADASA SAMAL VS PRADEEP DANG, REGR., VEER SURENDRFA SAI UNIVERSITY OF TECHNOLOGY, BURLA	ADV. VS	// 0 //
121	D-CONTC/13752/2024	SANTOSH KUMAR SAHOO VS BISWSANATH TARAI, D.E.O., KHURDA	ADV. VS	// 0 //
122	D-CONTC/13756/2024	RABINARAYAN DAS VS SATYA RANJAN SAHOO, DIR. OF SECONDY. EDN., ODISHA	ADV. VS	// 0 //
123	D-CONTC/13759/2024	BHAJAKRUSHNA DASH VS DHRUBA CHARAN BEHERA	ADV. VS	// 0 //
124	D-CONTC/13762/2024	PRADIP KUMAR DAS VS SURYA WANSHI MAYUR VIKAS, COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
125	D-CONTC/13767/2024	ROHIT KUMAR PATEL	ADV.	//

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		VS	VS	0
126	D-CONTC/13768/2024	DHRUB CHARAN BEHERA, D.E.O., BOLANGIR JANA BHARA SAGAR	ADV.	//
		VS	VS	0
127	D-CONTC/13773/2024	DEORANJAN KUMAR SINGH, I.A.S. JAMINI KANTA PRADHAN	ADV.	//
		VS	VS	0
128	D-CONTC/13774/2024	DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR JAYARAM PATEL	ADV.	//
		VS	VS	0
129	D-CONTC/13776/2024	DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR MIHIR KUMAR NAYAK	ADV.	//
		VS	VS	0
130	D-CONTC/13777/2024	ANU GARG, IAS RAMESH CHANDRA BISWAL	ADV	//
		VS	VS	0
131	D-CONTC/13780/2024	PRANATI PATRO, DY., SECY., ODISHA MODEL TRIBAL EDUCATION SOCIETY KHORDHA, BBSR PRASANNA KUMAR ROUSTRAY	VS	//
		VS	VS	0
132	D-CONTC/13785/2024	S.SANTOSH KUMAR SWAMY DEBENDRA KUMAR SWAIN, CHIEF FIRE OFFICER, ODISHA, CUTTACK	GYANA RANJAN SETHI	//
		VS	VS	0
133	D-CONTC/13796/2024	YAJNASIDDHA SUBUDHI ASHOK KUMAR MISHRA, REGISTRAR OF BIRT DEATH, HEALTH OFFICER, PURI	KAIBALYA PANDA	//
		VS	VS	0
134	D-CONTC/13834/2024	BANSIDHAR GHADAI DR.SUJATA MISHRA,CDM AND PHO,PURI	PRADIP KUMAR DHAL	//
		VS	VS	0
135	D-CONTC/13849/2024	MADHUMITA BEHERA ASHIS MOHAPATRA,CHIEF MANAGER,SBI,BONAI BRANCH,ROURKELA	ADV.	//
		VS	VS	0
136	D-CONTC/13852/2024	ULLAS LENKA VS	ADV.	//
			VS	0

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137	D-CONTC/13861/2024	ANU GARG,ADDL. CHIEF SECY.,W.R. DEPT. JENAMANI PRASANT KUMAR RAY VS	ADV. VS	// // 0
138	D-CONTC/13866/2024	BARENDRA NATH DHAL, SPL. L.A.O.,RENGALI,RIGHT CANAL SYSTEM,DHENKANAL SAUDAMINI SATPATHY VS	ABHILASH MISHRA VS	// // 0
139	D-CONTC/13871/2024	ASWASTHI S,IAS,PRINCIPAL SECY.,S AND M.E.,ODISHA URMILA SAHOO VS	ADV. VS	// // 0
140	D-CONTC/13875/2024	SULOCHANA DAS,PRINCIPAL CUM SECY.,SSB COLLEGE,MAHAKALPADA DR.LAXMINARAYAN BAGHEL VS	SURESH CH. MOHANTTY VS	// // 0
141	D-CONTC/13880/2024	SALINI PANDIT,PRINCIPAL SECY.,H AND F.W.,ODISHA BIJAY KUMAR NAYAK VS	ADV. VS	// // 0
142	D-CONTC/13883/2024	SUSHANTA KUMAR DAS,DIRECTOR,SECONDARY EDU.,ODISHA ARCHANA JENA VS	ADV. VS	// // 0
143	D-CONTC/13885/2024	SUSHANTA KUMAR DAS,DIRECTOR,SECONDARY EDU.,ODISHA JAGADISH MALLICK VS	ADV VS	// // 0
144	D-CONTC/13886/2024	RANJAN KUMAR SWAIN, PRINCIPAL, PARALA MAHARAJ ENGINEERING COLLEGE KUNJA BIHARI MOHAPATRA VS	ADV VS	// // 0
145	D-CONTC/13889/2024	ARAVINDA AGRAWAL, COMMNR., CUM SECY., GOVT., H.E. DEPT. GOBARDHAN SAHU VS	SAROJ KU. MISHRA VS	// // 0
146	D-CONTC/13890/2024	ABOLI SUNIL NARVANE, COLLECTOR JHARSUGUDA MAMATA MOHAPATRA VS	ADV VS	// // 0
147	D-CONTC/13891/2024	BHABANI SHANKAR CHAYANI, DIRECTOR H.E., DEPT. KAPILASH SWAIN VS	ADV VS	// // 0
		PARIKHIT DAS MAHAPATRA, ZONAL MANAGER, INDIAN BANK, ZONAL OFFICER, DEULASAH, CUTTACK		//

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148	D-CONTC/13896/2024	RABINDRANATH MOHANTY VS ANUJ KUMAR DASPATTANAIAK, DIRECTOR, ODISHA STATE MUSEUMS,BBSR	ADV VS	// 0
149	D-CONTC/13898/2024	IVATURI PERA RAJU VS VEER VIKRAM YADAV, IAS	ADV VS	// 0
150	D-CONTC/13901/2024	HARIPADA DALAI VS G.MATHI VATHANAN, IAS	ADV VS	// 0
151	D-CONTC/13903/2024	SUJIT KUMAR SAHOO VS ASHISH ISHWAR PATIL,IAS	SWADHIN KESARI SINGH VS	// 0
152	D-CONTC/13905/2024	BANAMBAR DESINAYAK VS ASHISH ISHWAR PATIL,IAS	SWADHIN KESARI SINGH VS	// 0
153	D-CONTC/13909/2024	PRAMOD PRADHAN VS ASHISH ISHWAR PATIL,IAS	SWADHIN KESARI SINGH VS	// 0
154	D-CRLA/9139/2024	BHAGIRATHI BHUYAN VS STATE OF ODISHA(VIG.)	REENA NAYAK VS	BALASORE VIGILANCE /50 /2011 0
155	D-CRLA/9172/2024	SANJIB PAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0
156	D-CRLA/9188/2024	SUNDAR JANI @ SUNDRA JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /12 /2019 0
157	D-CRLA/9207/2024	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	DELANGA /110 /2023 0
158	D-CRLA/9212/2024	SAHADEB BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /157 /2023 0
159	D-CRLA/9216/2024	MANDHAR BAG	SUSHANTA KUMAR JOSHI	// SINAPALI /157 /2023

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		VS	VS	()
160	D-CRLA/9219/2024	STATE OF ODISHA HARIALU BAG	SUSHANTA KUMAR JOSHI	// SINAPALI /157 /2023
		VS	VS	()
161	D-CRLA/9282/2024	STATE OF ODISHA SUBINDRA KANHAR	BHABANI SHANKAR DASPARIDA	// VIGILANCE PS (BERHAMPUR) /3 /2014
		VS	VS	()
162	D-CRLA/9284/2024	STATE OF ODISHA(VIG.) SWARNARAJA DEEP	BHABANI SHANKAR DASPARIDA	// SAINTALA /131 /2018
		VS	VS	()
163	D-CRLLP/9169/2024	STATE OF ODISHA UNION OF INDIA	BIRENDRA KUMAR PARDHI, C.G.C.	// ()
		VS	VS	()
164	D-CRLMA/9166/2024	SUNIL KUMAR ROUT MOHANA BEHERA	DURLLABHA RANJAN MISHRA	// PURUNAKATAK /30 /2024
		VS	VS	()
165	D-CRLMA/9194/2024	NAGEN @ KAPILA NAIK PANKAJ SAHU	UMA SHANKAR PATEL	// TALSARA /126 /2023
		VS	VS	()
166	D-CRLMA/9272/2024	STATE OF ODISHA RATNAMAI DASH	DEEPAK KUMAR SAHOO	// / /0
		VS	VS	()
167	D-CRLMC/9131/2024	STATE OF ODISHA RANJAN KUMAR SAHU	BISWAJIT MOHAPATRA	// PHULBANI TOWN /91 /2017
		VS	VS	()
168	D-CRLMC/9153/2024	STATE OF ODISHA TAPAN SAMANTARAY	KSHIROD KUMAR SAHOO	// KUJANGA /8 /2019
		VS	VS	()
169	D-CRLMC/9159/2024	STATE OF ODISHA SWETA JAGADALA@RAKESH	PRASANTA KISHORE RAY	// BIRMAHARAJPUR /140 /2018
		VS	VS	()
170	D-CRLMC/9168/2024	STATE OF ODISHA JYOTI BHUSAN BARIK	HARIPAD MOHANTY	// CUTTACK VIGILANCE /4 /2021
		VS	VS	()

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171	D-CRLMC/9174/2024 CRLMC/975/2024	STATE OF ODISHA DIBYASEN @ DILLIP KHUNTIA VS STATE OF ODISHA	PITAMBAR JENA VS	// TURUMUNGA /76 /2015 DISTRICT & SESSIONS JUDGE,KEONJHAR(Kenduj ST/0000061/2016
172	D-CRLMC/9190/2024	SUDHANSU SEKHAR MALLICK @ CHAGALA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /535 /2024 () //
173	D-CRLMC/9210/2024	KAILASH CHANDRA SAHOO@SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BAIDYANATHPUR /476 /2023 () //
174	D-CRLMC/9211/2024	BASANTA PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /108 /2012 () //
175	D-CRLMC/9214/2024	ASHWINI PATEL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 () //
176	D-CRLMC/9218/2024	BISWANATH PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /101 /2018 () //
177	D-CRLMC/9226/2024	BIMBADHAR MALLICK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	NIALI /78 /2023 () //
178	D-CRLMC/9230/2024	MADHAB BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	G.UDAYAGIRI /17 /2021 () //
179	D-CRLMC/9237/2024	PARSHURAM PRADHAN VS STATE OF ODISHA(VIG.)	DR.NIRANJAN SWAIN VS	SAMBALPUR VIGILANCE /37 /2004 () //
180	D-CRLMC/9245/2024	RATNAKAR NAHAK@NANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SARANAKUL /149 /2014 () //
181	D-CRLMC/9247/2024	SHIBA@PADMALOCHAN BEHERA VS STATE OF ODISHA	APARESH BHOI VS	CYBER CRIME AND E.O, BALASORE /6 /2022 () //

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182	D-CRLMC/9250/2024	DAYANIDHI SABAR @ GOMANGO VS KUMARI GOMANGO @ BUDO GAMANGO	UPENDRA KUMAR SAMAL VS	/ /0 0 //
183	D-CRLMC/9252/2024	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	BURLA /377 /2023 0 //
184	D-CRLMC/9255/2024	MAHENDRA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	ENERGY P.S.(NAWAPARA) /94 /2010 0 //
185	D-CRLMC/9257/2024	PRASANT KUMAR DAS @ KALIA @ PRASHANTA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /57 /1999 0 //
186	D-CRLMC/9259/2024	GOLAKHA DAKUA@GOLAKHABIHARI DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /52 /2011 0 //
187	D-CRLMC/9261/2024	CHARULATA SAHU VS STATE OF ODISHA	SABITA SAHU VS	CHHENDIPADA /40 /2016 0 //
188	D-CRLMC/9262/2024	SHYAM SUNDAR NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /85 /2023 0 //
189	D-CRLMC/9266/2024	GIRISH CHANDRA SATAPATHY VS SABITRI SATAPATHY	BANSHIDHAR BAUG VS	/ /0 0 //
190	D-CRLMC/9271/2024	BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALGODOWN /87 /2022 0 //
191	D-CRLMC/9279/2024	KALIA @ JITEN KUMAR DHAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	NIHALPRASAD /6 /2019 0 //
192	D-CRLMC/9285/2024	BHARATI @ BHARATILATA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	/ /0 0 //
193	D-CRLMC/9318/2024	BIDYABHARATI PANDA	BISHNU PRASAD PRADHAN	PARLAKHEMUNDI /141 /2021

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		VS	VS	()
194	D-CRLMC/9324/2024	STATE OF ODISHA BIBEKANANDA PRADHAN	BHABANI SHANKAR RAYAGURU	// //0
		VS	VS	()
195	D-CRLMC/9328/2024	STATE OF ODISHA DHRUBA CHARAN SAHU@DOLAGOBINDA SAHU	AMIT PRASAD BOSE	// //0
		VS	VS	()
196	D-CRLMC/9330/2024	SURABHI@DEBAKI@PINKI SAHU ANIL KUMAR TOMAR	DEBASIS TRIPATHY	// BALASORE VIGILANCE /4 /2011
		VS	VS	()
197	D-CRLMC/9333/2024	STATE OF ODISHA(VIG.) CHARUBALA @ BINODINI PATTANAİK	BIJAYA KUMAR BEHERA 1	// MAHILA P.S.(BBSR) /88 /2022
		VS	VS	()
198	D-CRLMC/9335/2024	STATE OF ODISHA SANU@SONU NANDA@MAHANANDA	S.C.MEKAP	// RAMPUR (SONEPUR) /20 /2015
		VS	VS	()
199	D-CRLMC/9336/2024	STATE OF ODISHA PRAVAT KUMAR MARTHA	GOREKHANATH DAS	// BADAGODA P.S. /597 /2023
		VS	VS	()
200	D-CRLMC/9339/2024	STATE OF ODISHA KALPANA MISHRA	UDIT RANJAN JENA	// VIGILANCE PS (BERHAMPUR) /22 /2013
		VS	VS	()
201	D-CRLMC/9340/2024	STATE OF ODISHA(VIG.) BIKASH BISWAL	DINESH KUMAR MOHANTY	// KONARK /41 /2022
		VS	VS	()
202	D-CRLMC/9341/2024	STATE OF ODISHA BADRI NARAYAN BARIK	ABHILASH MISHRA	// KEONJHAR TOWN /357 /2016
		VS	VS	()
203	D-CRLMC/9342/2024	STATE OF ODISHA NIRUPAMA MISHRA	AMITAV TRIPATHY	// GANIA /2 /2016
		VS	VS	()
204	D-CRLMC/9343/2024	STATE OF ODISHA BIKRAM NAIK	SUBODH KUMAR MOHANTY	// DASPALLA /54 /2015
		VS	VS	()

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205	D-CRLMC/9344/2024	STATE OF ODISHA GOPAL KRISHAN@GOPAL KRUSHNA DAS VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL TOWN /1014 /2020 ()
206	D-CRLMP/9177/2024	STATE OF ODISHA KABITA RANA VS	GHANASHYAM MUDULI VS	// // ()
207	D-CRLMP/9183/2024	STATE OF ODISHA SITIKANTHA MAHALIK VS	RAJENDRA NARAYAN ROUT VS	// BASUDEVPUR /739 /2023 ()
208	D-CRLMP/9217/2024	STATE OF ODISHA GTL INFRASTRUCTURE LTD., BBSR VS	SOUBHAGYA KUMAR DASH VS	// //0 ()
209	D-CRLMP/9229/2024	STATE OF ODISHA SANTOSH KUMAR MOHANTY VS	BIBHUTI RANJAN MOHANTY VS	// //0 ()
210	D-CRLMP/9241/2024	SUPERINTENDENT OF POLICE, JAGATSINGHPUR GTL INFRASTRUCTURE LTD., BBSR VS	SOUBHAGYA KUMAR DASH VS	// //0 ()
211	D-CRLMP/9242/2024	STATE OF ODISHA BAIRAGI MUDULI VS	DEEPAK KU SAHOO VS	// //0 ()
212	D-CRLMP/9260/2024	STATE OF ODISHA SANDHYA GUPTA VS	NARENDRA KUMAR SAHOO VS	// //0 ()
213	D-CRLMP/9269/2024	STATE OF ODISHA MOUSUMI NAYAK VS	BALARAM NAYAK VS	// //0 ()
214	D-CRLMP/9275/2024	STATE OF ODISHA MAA PALASBUDHI ELECTRICAL AND CIVIL CONSTRUCTION, JAJPUR VS	SUDEEP KUMAR SARANGI VS	// //0 ()
215	D-CRLMP/9278/2024	SUPERINTENDENT OF POLICE, JAJPUR GOPAL CHARAN TARAI VS	RASHMIKANTA MAHALIK VS	// //0 ()
		STATE OF ODISHA		//

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216	D-CRLMP/9283/2024	RATNAKAR MISHRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	//0 0 //
217	D-CRLMP/9290/2024	LAXMI PATRA VS SANJULATA PATRA	SUSANTA KUMAR NAYAK VS	//0 0 //
218	D-CRLMP/9292/2024	JAGABANDHU PATRA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 0 //
219	D-CRLMP/9304/2024	SUMATI TRIPATHY VS STATE OF ODISHA	GURUPRASAD BEHERA VS	KAMARDA /39 /2024 0 //
220	D-CRLMP/9317/2024	TAPAS KUMAR PRADHAN VS STATE OF ODISHA	PADMANAVA JENA VS	//0 0 //
221	D-CRLMP/9325/2024	MANJULATA BEHERA VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	//0 0 //
222	D-CRLREV/9321/2024	SAMIR KUMAR BEHERA VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	//0 0 //
223	D-CRP/13704/2024	MITARANI PATI VS SUDHAKAR PATI	SAIBRATA RATH VS	//0 0 //
224	D-FAO/13617/2024	MEGHINI SINGH VS UNION OF INDIA	DEEPALI MAHAPATRA VS	//0 0 //
225	D-FAO/13623/2024	RAJANI SAHOO VS UNION OF INDIA	DEEPALI MAHAPATRA VS	//0 0 //
226	D-FAO/13624/2024	D.M., (T.P HUB), M/S. NEW INDIA ASSURANCE CO.LTD. VS GUNJAN YADAV	NAYAN BEHARI DAS VS	//0 0 //
227	D-FAO/13631/2024	RUMA DAS	SATYABAN SAHOO	//

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		VS	VS	0
228	D-FAO/13634/2024	UNION OF INDIA SAVITRI DEVI	SATYABAN SAHOO	//
		VS	VS	0
229	D-FAO/13659/2024	UNION OF INDIA DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
230	D-FAO/13728/2024	BASANTA KUMAR SAHOO D.M, M/S. NEW INDIA ASSURANCE CO. L.T.D.	SUDEEP KUMAR SARANGI	//
		VS	VS	0
231	D-FAO/13803/2024	SANGRAM SWAIN MANAGER LEGAL (T.P. HUV), M/S. NEW INDIA ASSURANCE CO. LTD.	MAHITOSH SINHA	//
		VS	VS	0
232	D-FAO/13850/2024	DIPU DEHURI SUSHANTA KUMAR LENKA	DURGESH NARAYAN RATH	//
		VS	VS	0
233	D-FAO/13865/2024	STATE OF ODISHA D.M, MANAGER ODISHA LEGAL HUB, M/S. NATIONAL INSURANCE CO. L.T.D.	BIJOY DASMOHAPATRA	//
		VS	VS	0
234	D-FAO/13873/2024	SUKADEV BHOI JOGINDRA BEHERA	NIRANJAN LENKA	//
		VS	VS	0
235	D-MACA/13592/2024	UNION OF INDIA RASTRAJIT PANDA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
236	D-MACA/13594/2024	MAMATA MANJARI PATRA RABI@RABINDRA KUMAR PRADHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
237	D-MACA/13597/2024	NIRANJAN RANA ANUSHAYA KUNDU	PRADEEP KUMAR MISHRA	//
		VS	VS	0
238	D-MACA/13599/2024	SATYA PRAKASH DUTTA LILI TANTI	PRADEEP KUMAR MISHRA	//
		VS	VS	0

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239	D-MACA/13600/2024	ASHOK KUMAR MAHANTA MAHEK SARAF VS PARESH PRADHAN	PRADEEP KUMAR MISHRA VS	// // 0 //
240	D-MACA/13603/2024	ASHOK BEHERA VS RABINDRA JENA	PRADEEP KUMAR MISHRA VS	// 0 //
241	D-MACA/13605/2024	AJAY PRADHAN @ ALEKH VS HIMANSHU SEKHAR DASH	PRADEEP KUMAR MISHRA VS	// 0 //
242	D-MACA/13606/2024	NIBASHA TARAI VS SUDARSANA ROUT	PRADEEP KUMAR MISHRA VS	// 0 //
243	D-MACA/13609/2024	BASANTA KUMAR BISWAL VS KAILASH CHANDRA BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
244	D-MACA/13611/2024	ROHIT KUMAR ROUL VS RATIKANT ROUL	PRADEEP KUMAR MISHRA VS	// 0 //
245	D-MACA/13638/2024	MANGULI NAIK VS BANA BINDHANI	BISHNU BRATA SINGH VS	// 0 //
246	D-MACA/13639/2024	MADAN MAHAPATRA VS SURYA NARAYAN PATRA	BISHNU BRATA SINGH VS	// 0 //
247	D-MACA/13651/2024	M/S. ORIENTAL INSURANCE CO. L.T.D VS PANCHANAN MUDULI	PRASANTA KUMAR MAHALI VS	// 0 //
248	D-MACA/13652/2024	M/S. ORIENTAL INSURANCE CO. L.T.D VS MOBESARA BIBI	SOMNATH ROY VS	// 0 //
249	D-MACA/13654/2024	M/S. ORIENTAL INSURANCE CO. LTD. VS DILLIP KUMAR RAY	PRASANTA KUMAR MAHALI VS	// 0 //

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250	D-MACA/13663/2024	CHNARDRAKANTI MAJHI VS ANIL KUMAR MARIK	RAMESH CHANDRA PRADHAN VS	// 0 //
251	D-MACA/13810/2024	REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. VS AJIT KUMAR PANDA	MAHITOSH SINHA VS	// 0 //
252	D-MACA/13838/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. L.T.D. VS KARABI BEHERA	ANUPAM DASH VS	// 0 //
253	D-MACA/13843/2024	D.M, THE ORIENTAL INSURANCE CO. L.T.D. VS BINOD BIHARI NAYAK	ADAM ALI KHAN VS	// 0 //
254	D-MACA/13844/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS BIJAY KUMAR DAS	SANTOSH KUMAR MOHANTY VS	// 0 //
255	D-MACA/13847/2024	M/S. BAJAJ ALLIANZ G.I.CO. LTD. VS JAYANTI JENA	ANUPAM DASH VS	// 0 //
256	D-MACA/13853/2024	SAPAN SARANGI VS ADITYA KUMAR	PABITRA KUMAR NAYAK VS	// 0 //
257	D-MACA/13857/2024	D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD. VS KABIRAJ DAS	PRAKASH KUMAR MOHANTY VS	// 0 //
258	D-MACA/13862/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS BISWAL MALIK	ADAM ALI KHAN VS	// 0 //
259	D-MACA/13872/2024	ORIENTAL INSURANCE CO. LTD. VS LALITA SAHU	ADAM ALI KHAN VS	// 0 //
260	D-MACA/13877/2024	ORIENTAL INSURANCE CO. LTD. VS BIRASEN SAHU	ADAM ALI KHAN VS	// 0 //
261	D-MATA/13822/2024	BIBHUDUTTA PATTNAIK	GOPABANDHU MISRA	//

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		VS	VS	0
262	D-MATA/13855/2024	SOUBHAGYA LAXMI SWAIN RENUBALA MOHANTA	HRUDANANDA TRIPATHY	//
		VS	VS	0
263	D-MATA/13879/2024	MANAS RANJAN MOHANTA SRIMANTA HATI	SUKANTA KUMAR DALAI	//
		VS	VS	0
264	D-RPFAM/13788/2024	BINDHYABASINI BEHERA SANTIPRIYA DAS @ SHANTI PRIYA DAS	BIJAYA KUMAR MISHRA	//
		VS	VS	0
265	D-RPFAM/13869/2024	DINAKRUSHNA DAS SMRUTI REKHA SAHOO	SMRUTI RANJAN NAYAK	//
		VS	VS	0
266	D-RSA/13820/2024	GOUTAM KUMAR SAHOO JUDHISTIRA NAYAK	PRASANNA KUMAR MISHRA	//
		VS	VS	0
267	D-RSA/13828/2024	RAJKISHOR PATRO SRIKANTA SASINI	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
268	D-RVWPET/13662/2024	BIHOD PANDA SIBARAM PATRA	KARUNAKAR JENA	//
		VS	VS	0
269	D-RVWPET/13721/2024	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION MADHUSUDAN BRAHMA	ADV	//
		VS	VS	0
270	D-SAO/13640/2024	NALINI SARANGI LACHABANA PARIDA	MALAYA MISHRA	//
		VS	VS	0
271	D-STREV/13781/2024	SUNA @ SUMITRA BEHERA M/S.ORIENT CONSTRUCTION PVT. LTD., SAMBALPUR	BHABANI PRASAD MOHANTY	//
		VS	VS	0
272	D-STREV/13791/2024	STATE OF ODISHA M/S.ORIENT CONSTRUCTION PVT. LTD., SAMBALPUR	BHABANI PRASAD MOHANTY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-STREV/13797/2024	STATE OF ODISHA M/S.ORIENT CONSTRUCTION PVT. LTD., SAMBALPUR VS	BHABANI PRASAD MOHANTY VS	// // 0
274	D-STREV/13806/2024	STATE OF ODISHA M/S.ORIENT CONSTRUCTION PVT. LTD., SAMBALPUR VS	BHABANI PRASAD MOHANTY VS	// // 0
275	D-STREV/13815/2024	STATE OF ODISHA M/S.ORIENT CONSTRUCTION PVT. LTD., SAMBALPUR VS	BHABANI PRASAD MOHANTY VS	// // 0
276	D-TRP(C)/13632/2024	STATE OF ODISHA SARMILA KAR VS	SATYABRATA MOHANTY VS	// // 0
277	D-TRP(C)/13675/2024	ABHINAV ACHARYA LAXMI PRIYA BEHERA VS	DEEPALI MAHAPATRA VS	// // 0
278	D-TRPCRL/9239/2024	ABHIJIT MISHRA PRANABANDHU KAR VS	MANASI MOHAPATRA VS	// // 0
279	D-WA/13604/2024	LOPAMUDRA GIRI STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0
280	D-WA/13614/2024	SNIGDHARANI MOHAPATRA MURALIDHAR NAIK @ BANJARA VS	KRUSHNA CHANDRA DASH VS	// // 0
281	D-WA/13666/2024 WA/439/2024	SPL. LAND ACQUISITION OFFICER, NUAPADA STATE OF ODISHA VS	ISWAR MOHANTY, A.S.C. VS	// // 0
282	D-WA/13711/2024	SURESWARI MISHRA BIPRA CHARAN PATRA VS	SHAKTI DATTA TRIPATHY VS	// // 0
283	D-WA/13723/2024	STATE OF ODISHA PURNANANDA BEHERA VS	MANAS RANJAN PADHI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WA/13732/2024	DASHARATHI HEMBRAM VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
285	D-WA/13737/2024	GOPABANDHU DAS VS RATIKANTA DEY	DEBENDRA KUMAR SAHOO (1) VS	// 0 //
286	D-WA/13784/2024	PRASANNA KUMAR JENA VS THE SECY. PANCHAYATIRAJ AND D.W DEPT. BBSR	BASUDEV BARIK VS	// 0 //
287	D-WA/13798/2024	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
288	D-WA/13837/2024	DILIP KUMAR PRADHAN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
289	D-WA/13839/2024	SUB-COLLECTOR,DHENKANAL CUM PRESIDENT GB OF SHREE JAGANNAH HIGHER SECONDARY SCHOOL,PINGUA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
290	D-WA/13867/2024	STATE OF ODISHA VS PRADIPTA KUMAR PARIDA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
291	D-WA/13894/2024	SARAL KUMAR PARIDA VS THE DISTRICT COLLECTOR, BALASORE	SANKAR PRASAD PANI VS	// 0 //
292	D-WA/13906/2024	ODISHA STATE CIVIL SUPPLIES CORP. LTD., BBSR VS SURENDRA NATH BEHERA	JAGAJIBAN PRADHAN VS	// 0 //
293	D-WA/13914/2024	SARAL KUMAR PARIDA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
294	D-WA/13917/2024	BABAN CHARAN DAS VS STATE OF ODISHA	ADV. VS	// 0 //
295	D-WP(C)/13571/2024	DHANESWAR MISHRA	ASHIS KUMAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	D-WP(C)/13572/2024	THE STATE OF ODISHA PHAGANU PARABHUE	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
297	D-WP(C)/13574/2024	STATE OF ODISHA SUNDAR MAJHI	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
298	D-WP(C)/13576/2024	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	DILLIP KUMAR SAHU	//
		VS	VS	0
299	D-WP(C)/13577/2024	STATE OF ODISHA PUJARANI MAHAKUR	PRASANTA KUMAR JOSHI	//
		VS	VS	0
300	D-WP(C)/13578/2024 WP(C)/7479/2024	STATE OF ODISHA KISHORE CHANDRA SAHU	SUVENDU KUMAR RAY	//
		VS	VS	0
301	D-WP(C)/13579/2024	COLLECTOR CUM DM, SUNDARGARH BASUDEV SAHU	AMAR KUMAR MOHANTY	//
		VS	VS	0
302	D-WP(C)/13582/2024	STATE OF ODISHA BHAGIRATHI JENA	MANAS PATI	//
		VS	VS	0
303	D-WP(C)/13583/2024	STATE OF ODISHA RANJEETA KUMARI SAHU	AMAR KUMAR MOHANTY	//
		VS	VS	0
304	D-WP(C)/13584/2024	STATE OF ODISHA PRAFULLA KUMAR PRADHAN	MANAS PATI	//
		VS	VS	0
305	D-WP(C)/13585/2024	STATE OF ODISHA D. NARASINGHA RAO	BRUNDABAN BARAL	//
		VS	VS	0
306	D-WP(C)/13586/2024	CHIEF SECRETARY,GOVT. OF ODISHA BANDANA KUMARI SAHU @ BANDANA SAHU	AMAR KUMAR MOHANTY	//
		VS	VS	0

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307	D-WP(C)/13587/2024	STATE OF ODISHA DUSMANTA KUMAR DAS VS THE THASILDAR KENDRAPARA	SUBASH CHANDRA ROUT VS	// // 0 //
308	D-WP(C)/13588/2024	RAGHUNATH DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
309	D-WP(C)/13589/2024	TANGU KUMAR SAHU VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
310	D-WP(C)/13590/2024	PANCHANAN SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
311	D-WP(C)/13591/2024	HRUSIKESH PADHY VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
312	D-WP(C)/13593/2024	RANJEETA KUMARI SAHU VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
313	D-WP(C)/13595/2024	ASSESSING OFFICER CUM EXECUTIVE ENGINEER, TPNODL,JAJPUR VS APPELLATE AUTHORITY-C-SUPERINTENDING ENGINEER-CUM-DY. JAJPUR	PRASANTA KUMAR TRIPATHY VS	// 0 //
314	D-WP(C)/13596/2024	SANTOSH KUMAR SAHU VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
315	D-WP(C)/13598/2024	PRAMODINI PANIGRAHI VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
316	D-WP(C)/13601/2024	KRUSHNA KHADIA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
317	D-WP(C)/13602/2024	BAURI @ BAURANI@TILOTAMMA DALAI VS ADDITIONAL COMMNR AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //

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318	D-WP(C)/13607/2024	BASANTA KUMAR DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
319	D-WP(C)/13608/2024	BANAMALI NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
320	D-WP(C)/13610/2024	CHINMAY KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// 0 //
321	D-WP(C)/13612/2024	BHARAT NAIK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
322	D-WP(C)/13613/2024 WP(C)/7438/2024	RUPAK HALDAR VS TAHASILDAR, MAHAKALPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
323	D-WP(C)/13615/2024 WP(C)/7436/2024	SAMRESH BAINA VS TAHASILDAR, MAHAKALPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
324	D-WP(C)/13616/2024	RAMAKRUSHNA PATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
325	D-WP(C)/13619/2024	MONALISA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
326	D-WP(C)/13620/2024	ANU MISHRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
327	D-WP(C)/13621/2024	MANORAMA SAHOO VS ANIL KUMAR SAHOO	RABINDRANATH BARIK VS	// 0 //
328	D-WP(C)/13622/2024 WP(C)/7431/2024	M/S. NAVARANG AUTOMOBILES, NABARANGPUR VS DEPUTI COMMISSIONER OF CT AND GST, NABARANGPUR	ITISHREE TRIPATHY VS	// 0 //
329	D-WP(C)/13625/2024	M/S PRITI RAJ SERVICES, BALASORE	MAMTA TRIPATHY	//

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		VS	VS	0
		ADDITIONAL CT AND GST TERRITORIAL RANGE, BALASORE		//
330	D-WP(C)/13626/2024	BIJAYA KUMAR SABAT	SANDHYARANI PANI	//
		VS	VS	0
		SECRETARY, DEPTT. OF AGRICULTURE AND FARMERS EMPOWERMENT		//
331	D-WP(C)/13629/2024	MCL, BURLA , SAMBALPUR	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/13630/2024	M/S PRITI RAJ SERVICES, BALASORE	MAMTA TRIPATHY	//
		VS	VS	0
		ADDL. COMMISSIONER, CT AND GST TERRITORIAL RANGE, BALASORE		//
333	D-WP(C)/13633/2024	SHANTILATA KHUNTIA	SAIBRATA RATH	//
	WP(C)/7468/2024	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/13635/2024	M/S. OM SRI CHATURBHUJA BUDHADEO CONSTRUCTION, BALANGIR	ITISHREE TRIPATHY	//
	WP(C)/7432/2024	VS	VS	0
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, KANTABANJHI		//
335	D-WP(C)/13636/2024	RAJESH KUMAR JENA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		REGIONAL CHIEF CONSERVATOR OF FOREST, ROURKELA		//
336	D-WP(C)/13637/2024	MILIND GUPTA	SAIBRATA RATH	//
	WP(C)/7472/2024	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/13641/2024	CHRDS INTEGRATED MODEL SCHOOL, SECRETARY, BALASORE	PABITRA KUMAR DUTTA	//
		VS	VS	0
		STATE OF ODISHA.		//
338	D-WP(C)/13642/2024	CHARAN DEEP	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/13643/2024	BISHNU PRASAD PATNAIK	SAIBRATA RATH	//
	WP(C)/7470/2024	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/13644/2024	KODANDAPANI BARAL	SAMEER KUMAR DAS	//
		VS	VS	0

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341	D-WP(C)/13645/2024	STATE OF ODISHA MUKUNDA SAHOO VS	SAMEER KUMAR DAS VS	// // 0
342	D-WP(C)/13647/2024	STATE OF ODISHA CHINMAYA BEURIA VS	SAMEER KUMAR DAS VS	// // 0
343	D-WP(C)/13649/2024	STATE OF ODISHA KAMALA SWAIN VS	MANOJ KUMAR MOHANTY VS	// // 0
344	D-WP(C)/13650/2024	STATE OF ODISHA BINOD KUMAR DAS VS	NIHAL RATH VS	// // 0
345	D-WP(C)/13653/2024	STATE OF ODISHA NIRMALA SAHOO VS	PRANAB RANJAN CHHATOI VS	// // 0
346	D-WP(C)/13655/2024 WP(C)/7508/2024	STATE OF ODISHA RAMASHRAY LAL SHRIVASTAVA VS GATI KINTETSU EXPRESS PVT. LTD., HYDERABAD, TELENGANA	SATYABRATA MOHANTY VS	// // 0
347	D-WP(C)/13656/2024	M/S SUSANTA KUMAR NAYAK VS COMMISSIONER OF CT AND GST, CUTTACK	JANMEAJAYA DASH VS	// // 0
348	D-WP(C)/13657/2024	ANIL KUMAR CHAKRA VS	ARUN KUMAR PATRA VS	// // 0
349	D-WP(C)/13658/2024	STATE OF ODISHA SATYANARAYAN DASH VS	KRISHNA CHANDRA SAHU VS	// // 0
350	D-WP(C)/13660/2024	STATE OF ODISHA KHIROD KUMAR BARIK VS	ARUN KUMAR PATRA VS	// // 0
351	D-WP(C)/13661/2024	STATE OF ODISHA MANMOHAN SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

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352	D-WP(C)/13664/2024	KARUNAKAR BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
353	D-WP(C)/13665/2024	SANTOSH KUMAR GUPTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
354	D-WP(C)/13667/2024	URMILA NAIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
355	D-WP(C)/13668/2024	SUDAM MOHARNA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
356	D-WP(C)/13669/2024	BALARAM BEHERA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
357	D-WP(C)/13673/2024	MANOJ KUMAR BHANJA VS STATE OF ODISHA	BISWABIJAYABAXI ACHARYA VS	// 0 //
358	D-WP(C)/13674/2024	ARATI NALINI SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
359	D-WP(C)/13676/2024	MINATIBAL NANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
360	D-WP(C)/13677/2024 WP(C)/7428/2024	GANESH PRASAD KAR VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
361	D-WP(C)/13678/2024	DEVIJYOTI DIBYALOK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
362	D-WP(C)/13679/2024	SUSHIL KUMAR ROUT VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
363	D-WP(C)/13680/2024	CHANDRAKANTA PRADHAN	BIRAJA PRASANNA DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/13681/2024	AHAIT KARNA	TRILOCHAN NANDA	//
		VS	VS	0
		PINKAL MAHAKUR		//
365	D-WP(C)/13682/2024	ARABINDA MOHANTY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/13683/2024	PATITAPABAN NAYAK	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/13684/2024	JOGI BAIDYA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/13685/2024	RUDAN PRADHAN	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/13687/2024	AMIT SAMANTRAY	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/13689/2024	NABAGHANA MOHANTY	SIBAPRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/13690/2024	DUKHABANDHU PRADHAN	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/13691/2024	NIRAKAR BARIK	SIBAPRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/13693/2024	SWETA SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/13694/2024	BINODINI PATTNAIK	NIHAL RATH	//
		VS	VS	0

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375	D-WP(C)/13695/2024	STATE OF ODISHA HIRALAL BHOI VS	ARJUNA CHARANA BEHERA VS	// // 0
376	D-WP(C)/13696/2024	STATE OF ODISHA ROSHAN KUMAR MEHER VS	BIRAJA PRASANNA DAS VS	// // 0
377	D-WP(C)/13697/2024	STATE OF ODISHA BHABAGRAHI SETHI VS	HALADHAR SETHY VS	// // 0
378	D-WP(C)/13698/2024	STATE OF ODISHA GURU PRASAD SETHI VS	BIRAJA PRASANNA DAS VS	// // 0
379	D-WP(C)/13699/2024	STATE OF ODISHA NIRAKAR BARIK VS	SIBAPRASAD PATI VS	// // 0
380	D-WP(C)/13700/2024	STATE OF ODISHA KRUPASINDHU TANTY VS	ARJUNA CHARANA BEHERA VS	// // 0
381	D-WP(C)/13701/2024	STATE OF ODISHA PRAFULLA SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
382	D-WP(C)/13702/2024	STATE OF ODISHA SAHADEV DAS VS	DEBIDUTTA MOHAPATRA VS	// // 0
383	D-WP(C)/13705/2024	STATE OF ODISHA SIBA PRASAD MOHANTY VS	BIRAJA PRASANNA DAS VS	// // 0
384	D-WP(C)/13707/2024	STATE OF ODISHA PRADEEP SINGH VS	SATYANARAYAN MISHRA VS	// // 0
385	D-WP(C)/13709/2024	STATE OF ODISHA GILUBAS PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/13710/2024	MANJU MALLIK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
387	D-WP(C)/13712/2024	BABULA MALLICK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
388	D-WP(C)/13713/2024	TRILOCHAN BAG VS INSURANCE OMBDSMAN, BBSR.	SAIBRATA RATH VS	// 0 //
389	D-WP(C)/13714/2024	GIRIDHARI SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
390	D-WP(C)/13715/2024	TRINATH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
391	D-WP(C)/13716/2024	PINKY MODI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
392	D-WP(C)/13718/2024	MANTU DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
393	D-WP(C)/13719/2024	BIJAY PRADHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
394	D-WP(C)/13720/2024	SMRUTEESHREE ROUSTRAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
395	D-WP(C)/13725/2024	GOURANGA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
396	D-WP(C)/13726/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
397	D-WP(C)/13729/2024	BICHITRA KUMAR SAHU	BIRAJA PRASANNA DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/13730/2024	BANALATA DASH	MOHIT AGARWAL	//
		VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR		//
399	D-WP(C)/13731/2024	JAYARAM PRADHAN	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/13733/2024	KANHU CHARAN DAS	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/13734/2024	DANDAPANI PATRA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/13735/2024	MANOJ KUMAR PATRO	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/13736/2024	RASHMITA BEHERA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/13738/2024	OM KUMAR BALIARSINGH	MAHESH SETHI	//
	WP(C)/7459/2024	VS	VS	0
		CHAIRMAN, ODISHA STATE BAR COUNCIL, CUTTACK		//
405	D-WP(C)/13739/2024	DURJYADHANA LENKA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
406	D-WP(C)/13740/2024	SITUN GOCHHI	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/13741/2024	ALEKHA THAKUR	ABINASH ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/13742/2024	DEBARAJ SWAIN	RABI NARAYAN BEHERA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/13743/2024	STATE OF ODISHA BHARAT DAS VS	DEBIDUTTA MOHAPATRA VS	// // 0
410	D-WP(C)/13744/2024	STATE OF ODISHA NIRANJAN SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
411	D-WP(C)/13745/2024	STATE OF ORISSA NAMITA ROUT VS	DURGESH NARAYAN RATH VS	// // 0
412	D-WP(C)/13746/2024	STATE OF ORISSA ALEKHA PRASAD SATAPATHY VS	KRISHNA CHANDRA SAHU VS	// // 0
413	D-WP(C)/13747/2024	STATE OF ODISHA HARIS CHANDRA DWIBEDI VS	DURGESH NARAYAN RATH VS	// // 0
414	D-WP(C)/13749/2024	STATE OF ORISSA BASUDEB PRADHAN VS	DEBIDUTTA MOHAPATRA VS	// // 0
415	D-WP(C)/13750/2024	STATE OF ODISHA MINATI NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
416	D-WP(C)/13751/2024	STATE OF ORISSA GEETANJALI PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0
417	D-WP(C)/13754/2024	STATE OF ODISHA M/S. TATA PROJECTS LTD., KHORDHA VS	DEEPRO SEN VS	// // 0
418	D-WP(C)/13755/2024	UNION OF INDIA S.RAJU VS	DEBIDUTTA MOHAPATRA VS	// // 0
419	D-WP(C)/13757/2024	STATE OF ODISHA SANTOSH KUMAR KHANDAI VS TATA POWER, NORTHERN ODISHA, JUNAGANJ, BALASORE	Trilochan Dash VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/13758/2024	PRAHALLAD CHARAN POI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
421	D-WP(C)/13760/2024	M/S. GOPALJEW MARBLES VS COMMISSIONER OF CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
422	D-WP(C)/13761/2024	MIRUPRAVA SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
423	D-WP(C)/13763/2024 WP(C)/7505/2024	ARJUN KUMAR PANDA VS STATE OF ODISHA	MANARANJAN NAYAK VS	// 0 //
424	D-WP(C)/13764/2024	LALIT MOHAN AGRAWAL VS STATE OF ODISHA	PRASANNA KUMAR SAMANTARA VS	// 0 //
425	D-WP(C)/13766/2024	SASMITA NAYAK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
426	D-WP(C)/13769/2024	SUBASINI SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
427	D-WP(C)/13770/2024	MUKTIKANTA SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
428	D-WP(C)/13772/2024 WP(C)/7507/2024	RAJASHREE MISHRA VS STATE OF ODISHA	MANARANJAN NAYAK VS	// 0 //
429	D-WP(C)/13775/2024	ABHISEK MOHAPATRA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
430	D-WP(C)/13778/2024	ABHISEK MOHAPATRA VS SBI LIFE INSURANCE CO.LTD, MUMBAI	JATINDRA KUMAR MOHAPATRA VS	// 0 //
431	D-WP(C)/13779/2024	RANJITA KUMAR PANDA	SWAPNA KUMAR OJHA	//

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		VS	VS	0
432	D-WP(C)/13782/2024	ADDITIONAL CHIEF SECY., TO GOVT. , FD, BBSR KASHINATH TIYADI	SWAPNA KUMAR OJHA	//
		VS	VS	0
433	D-WP(C)/13783/2024	ADDITIONAL CHIEF SECY., TO GOVT, FD, BBSR DHANALAXMI ALATIA	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
434	D-WP(C)/13786/2024	REGISTRAR,COOPERATIVE SOCIETIES, KHURDA BINAYAK TRIPATHY	SWAPNA KUMAR OJHA	//
		VS	VS	0
435	D-WP(C)/13787/2024	STATE OF ODISHA SIDHARTHA PRASAD PANDA	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
436	D-WP(C)/13789/2024	REGISTRAR,COOPERATIVE SOCIETIES, BHUBANESWAR SANJIBA KUMAR SAHU	SWAPNA KUMAR OJHA	//
		VS	VS	0
437	D-WP(C)/13790/2024	STATE OF ODISHA ADITYA NARAYAN SWAIN	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
438	D-WP(C)/13792/2024	REGISTRAR,COOPERATIVE SOCIETIES, BBSR RABINDRA KUMAR DAKUA	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
439	D-WP(C)/13793/2024	REGISTRAR,COOPERATIVE SOCIETIES, BBSR ARUNA KUMAR SAHU	SWAPNA KUMAR OJHA	//
		VS	VS	0
440	D-WP(C)/13794/2024	STATE OF ODISHA JASHABANTA PATRA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
441	D-WP(C)/13795/2024	STATE OF ODISHA KURTTIKA MAJHI	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
442	D-WP(C)/13799/2024	STATE OF ODISHA BHAJAMAN MAJHI	BIJAYA KUMAR BEHERA I	//
		VS	VS	0

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443	D-WP(C)/13800/2024	STATE OF ODISHA MADAN MOHAN NATH VS	SATYABRATA SATAPATHY VS	// // 0
444	D-WP(C)/13801/2024	STATE OF ODISHA BALMIKI DASH VS	SATYABRATA SATAPATHY VS	// // 0
445	D-WP(C)/13802/2024	STATE OF ODISHA JANGYASINI MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
446	D-WP(C)/13804/2024	STATE OF ODISHA MALAYA KUMAR MISHRA VS	PRASANNA KUMAR MISHRA VS	// // 0
447	D-WP(C)/13805/2024	COLLECTOR AND D.M. DHENKANAL JAYAPRABHA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
448	D-WP(C)/13807/2024	STATE OF ODISHA BIDULATA DAS @ MOHANTY VS	PRABIR KUMAR RAY VS	// // 0
449	D-WP(C)/13808/2024	STATE OF ODISHA GHAME MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
450	D-WP(C)/13809/2024	STATE OF ODISHA PARAMANANDA PIROI VS	DURGESH NARAYAN RATH VS	// // 0
451	D-WP(C)/13812/2024	STATE OF ODISHA SANYASI KUMAR SUNA VS	DURGESH NARAYAN RATH VS	// // 0
452	D-WP(C)/13813/2024	STATE OF ODISHA JAHANTI MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
453	D-WP(C)/13814/2024	STATE OF ODISHA MALAYA KUMAR SAHU VS PRINCIPAL SECY TO GOVT OF ODISHA, W.R.DEPT	BISWABIHARI MOHANTY VS	// // 0 //

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454	D-WP(C)/13816/2024	GENDRAM NAIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
455	D-WP(C)/13818/2024	TIKAMAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
456	D-WP(C)/13819/2024	JOGAMAYA JENA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
457	D-WP(C)/13821/2024	RASHMITA MALLIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
458	D-WP(C)/13823/2024	REBATI JENA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
459	D-WP(C)/13824/2024	CHHABIRAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
460	D-WP(C)/13827/2024	SADASIV MALIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
461	D-WP(C)/13829/2024	BULU KHILLO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
462	D-WP(C)/13830/2024	SHASHI KANTA MALIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
463	D-WP(C)/13832/2024	SATYANARAYAN SARAP VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
464	D-WP(C)/13833/2024	HENA KUMARI JAYASINGH VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
465	D-WP(C)/13835/2024	BENUDHAR RANA	DURGESH NARAYAN RATH	//

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		VS	VS	0
466	D-WP(C)/13836/2024	STATE OF ORISSA MAHENDRA KUMAR DASH	UPENDRA KUMAR SAMAL	//
		VS	VS	0
467	D-WP(C)/13840/2024	TATA POWER WESTERN ODISHA DISTRIBUTION LTD, SAMBALPUR DR. AMIYA RANJAN BARIK	SOUBHAGYA SWAIN	//
		VS	VS	0
468	D-WP(C)/13841/2024	STATE OF ODISHA SUBHASINI RAY	DURGESH NARAYAN RATH	//
		VS	VS	0
469	D-WP(C)/13842/2024	STATE OF ORISSA MANORANJAN MOHANTY	TUSAR KUMAR MISHRA	//
		VS	VS	0
470	D-WP(C)/13846/2024	STATE OF ODISHA DEBAKI BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
471	D-WP(C)/13848/2024	STATE OF ORISSA JHARANA PARIDA	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
472	D-WP(C)/13851/2024	STATE OF ODISHA KAILASH CHANDRA PANDA	ARUN KUMAR PATRA	//
		VS	VS	0
473	D-WP(C)/13854/2024	STATE OF ORISSA SANGRAM KESHARI NAYAK	ARUN KUMAR PATRA	//
		VS	VS	0
474	D-WP(C)/13856/2024 WP(C)/7501/2024	STATE OF ORISSA KAUSTABH RAJU WADEKAR	BINI MISHRA	//
		VS	VS	0
475	D-WP(C)/13858/2024	THE VICE-CHANCELLOR, ICT-INDIAN OIL ODISHA, MGIRAM BEHERA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
476	D-WP(C)/13859/2024	STATE OF ODISHA PRATIMA MAHARNA	ARUN KUMAR PATRA	//
		VS	VS	0

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477	D-WP(C)/13863/2024	STATE OF ORISSA JAGABANDHU SAHU VS	ARUN KUMAR PATRA VS	// // 0
478	D-WP(C)/13864/2024	STATE OF ORISSA SUBASH CHANDRA BEHERA VS	PADMANAVA JENA VS	// // 0
479	D-WP(C)/13870/2024	STATE OF ODISHA KAUSHALYA MISHRA VS	SATYANARAYAN MISHRA VS	// // 0
480	D-WP(C)/13874/2024	STATE OF ODISHA SUVASINI PARIDA VS	JYOTIRMAY GUPTA VS	// // 0
481	D-WP(C)/13876/2024	STATE OF ODISHA SURENDRA KUMAR PRUSETH VS	SIDHESWAR MALLIK VS	// // 0
482	D-WP(C)/13881/2024	STATE OF ODISHA KELU SAMANTARAY VS	RAMESH KUMAR SAHU VS	// // 0
483	D-WP(C)/13884/2024	STATE OF ODISHA LILIMA BEHERA VS	AMIT KUMAR DAS VS	// // 0
484	D-WP(C)/13887/2024	STATE OF ODISHA KASHINATH BEHERA VS	RAJIV KUMAR MAHANTA VS	// // 0
485	D-WP(C)/13888/2024	STATE OF ODISHA PRANABANANDA DAS VS	JAGAJIBAN PRADHAN VS	// // 0
486	D-WP(C)/13892/2024	GOVT OF ODISHA RAMNATH PAN VS	RAJIV KUMAR MAHANTA VS	// // 0
487	D-WP(C)/13895/2024	STATE OF ODISHA ADIKANDA BHATTA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-WP(C)/13897/2024	SHYAMA SUNDAR BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
489	D-WP(C)/13899/2024	MOHINI MOHAN SAHOO VS LIC HOUSING FINANCE LTD., BBSR	SIDHANT DWIBEDI VS	// 0 //
490	D-WP(C)/13900/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
491	D-WP(C)/13902/2024	BHASKAR MAHALA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
492	D-WP(C)/13904/2024	JUDHISTIR CHHANCHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
493	D-WP(C)/13908/2024	PRAKASH KUMAR GHADAI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
494	D-WP(C)/13910/2024	NILAMBAR MAHANANDA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
495	D-WP(C)/13912/2024	DUTTI SAHOO VS ADDITIONAL COMMNR, SETTLEMENT AND CONSOLIDATION, CUTTACK	PRABHAT KUMAR PRAHARAJ VS	// 0 //
496	D-WP(C)/13913/2024	BINODINI MOHAPATRA VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
497	D-WP(C)/13915/2024	NIROJ KUMAR SINGH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
498	D-WP(C)/13916/2024	M/S PARAMITRA SMARTINFRA SNA PVT. LTD., BBSR,KHURDA VS BDA, BHUBANESWAR, KHURDA	GOURI MOHAN RATH VS	// 0 //
499	D-WP(C)/13918/2024	M/S PSK ENGINEERING CONSTRUCTION AND CO.	ASHOK KUMAR MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	D-WP(C)/13919/2024	JOINT COMMISSIONER OF SALES TAX, CT AND GST TERRITORIAL RANGE, ANGUL ABDUL QUADIR KHAN	AFRAAZ SUHAIL	//
		VS	VS	()
501	D-WP(C)/13920/2024	STATE OF ODISHA RAMESH PANIGRAHI	ANUP NARAYAN MOHANTY	//
		VS	VS	()
502	D-ABLAPL/9134/2024	THE PRINCIPAL COMMNR., CT AND GST, ODISHA PRATIKSHYA NAIK	RAMAKRISHNA NAIK	MELCHHAMUNDA /63 /2024
		VS	VS	()
503	D-ABLAPL/9137/2024	STATE OF ODISHA GOUTAM SWAIN	BISWARANJAN DALAI	JAGATSINGPUR /267 /2024
		VS	VS	()
504	D-ABLAPL/9141/2024	STATE OF ODISHA SUBHAKANTA @ TUKU ROUT	SURESH CHANDRA PRADHAN	MAHAKALPARA /61 /2024
		VS	VS	()
505	D-ABLAPL/9144/2024	STATE OF ODISHA NISHAKAR PARIDA	ASIT KUMAR JENA	DHARMASALA /157 /2024
		VS	VS	()
506	D-ABLAPL/9147/2024	STATE OF ODISHA BAPI MALLIK	PANCHANAN PANIGRAHI	TUMUSINGA /70 /2024
		VS	VS	()
507	D-ABLAPL/9150/2024	STATE OF ODISHA DILLIP KUMAR PARIDA	ASIT KUMAR JENA	DHARMASALA /157 /2024
		VS	VS	()
508	D-ABLAPL/9155/2024	STATE OF ODISHA HEMANTA DAS	PANCHANAN PANIGRAHI	BHUBAN /363 /2021
		VS	VS	()
509	D-ABLAPL/9156/2024	STATE OF ODISHA RABINDRA PRADHAN	BYOMAKESH TRIPATHY	KHURDA MODEL /746 /2023
		VS	VS	()
510	D-ABLAPL/9157/2024	STATE OF ODISHA BIKRAM KISHORE DORA	ASIT KUMAR JENA	DHARMASALA /157 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/9160/2024	STATE OF ODISHA RAMAKANTA ROUT VS	SURESH CHANDRA PRADHAN VS	// MAHAKALPARA /61 /2024 ()
512	D-ABLAPL/9163/2024	STATE OF ODISHA RAJENDRA BEHERA VS	RAMAKANTA PANDA VS	// BHOGRAI /85 /2024 ()
513	D-ABLAPL/9164/2024	STATE OF ODISHA BASANTI JENA VS	SURYAKANTA DWIBEDI VS	// SIMULIA /282 /2022 ()
514	D-ABLAPL/9167/2024	STATE OF ODISHA BISWARANJAN SENAPATI VS	SURYAKANTA DWIBEDI VS	// SAHADEV KHUNTA /518 /2023 ()
515	D-ABLAPL/9171/2024	STATE OF ODISHA BHARAT MALIK VS	SUBASH CHANDRA ROUT VS	// PATTAMUNDAI /542 /2023 ()
516	D-ABLAPL/9176/2024	STATE OF ODISHA PINTU MAJHI VS	KALU CHARAN SWAIN VS	// NAYAGARH /75 /2024 ()
517	D-ABLAPL/9181/2024	STATE OF ODISHA SIBU ROUT @ SUSANTA ROUT VS	ARIJEET MISHRA VS	// CHANDABALI /93 /2024 ()
518	D-ABLAPL/9182/2024	STATE OF ODISHA KULU @ RAGHU PRADHAN VS	ARIJEET MISHRA VS	// NIHALPRASAD /244 /2023 ()
519	D-ABLAPL/9184/2024	STATE OF ODISHA PRATAP SAMANTARAY VS	KODANDA KUMAR BHUYAN VS	// KHANDAPARA /50 /2022 ()
520	D-ABLAPL/9192/2024	STATE OF ODISHA B. KRISHNA @ B. KRISHNA PATRA VS	SOUBHAGYA KUMAR DASH VS	// GOLANTHARA (BERHAMPUR) /115 /2024 ()
521	D-ABLAPL/9193/2024	STATE OF ODISHA SUKANTA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /114 /2024 () //

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522	D-ABLAPL/9195/2024	BASANTA KUMAR MALIK @ BASANTA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /17 /2024 () //
523	D-ABLAPL/9197/2024	BIDEO SETHA @ BIJAYA KUMAR SETHA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /65 /2024 () //
524	D-ABLAPL/9205/2024	NABINA @ NABAGHANA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /178 /2024 () //
525	D-ABLAPL/9208/2024	SAJU KHAN @ ABDUL SARAJUL KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	SORO /426 /2022 () //
526	D-ABLAPL/9209/2024	AJAY KUMAR MANDAL VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	MARINE PST TALCHUA /26 /2024 () //
527	D-ABLAPL/9213/2024	GUNANIDHI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //
528	D-ABLAPL/9215/2024	SANJUKTA RANI ROUT VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	CHANDAKA P.S. /161 /2021 () //
529	D-ABLAPL/9220/2024	JAHAR ALLI KHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	//0 () //
530	D-ABLAPL/9221/2024	NABIN DASH VS STATE OF ODISHA(VIG.)	SHAKTI DATTA TRIPATHY VS	SAMBALPUR VIGILANCE /8 /2024 () //
531	D-ABLAPL/9225/2024	RUPANJALI PRADHAN @ RUPA PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SONEPUR /327 /2023 () //
532	D-ABLAPL/9227/2024	NIKHIL SETH VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	JHARSUGUDA /187 /2024 () //
533	D-ABLAPL/9232/2024	LAXMIDHAR BEHERA	SURYAKANTA DWIBEDI	MURUDA /83 /2024

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		VS	VS	()
		STATE OF ODISHA		//
534	D-ABLAPL/9235/2024	GAGAN KATA	AKSHAYA KUMAR SAHOO	BODEN /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	D-ABLAPL/9238/2024	KRUSHNA CHANDRA DAS	DEEPAK KUMAR SAHOO	KENDRAPARA SADAR /780 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	D-ABLAPL/9240/2024	HAPPY SWAIN @ HAPINA SWAIN	DEEPAK KU SAHOO	MAHAKALPARA /60 /2024
		VS	VS	()
		STATE OF ODISHA		//
537	D-ABLAPL/9243/2024	MURALIDHAR BISWAL	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
538	D-ABLAPL/9246/2024	SK. FAKIR MOHAMMED	PUSPAMITRA MOHAPATRA	SALIPUR /131 /2024
		VS	VS	()
		STATE OF ODISHA		//
539	D-ABLAPL/9248/2024	PARINA BEGUM @ PARI BIBI	PUSPAMITRA MOHAPATRA	SALIPUR /131 /2024
		VS	VS	()
		STATE OF ODISHA		//
540	D-ABLAPL/9253/2024	SANTOSH KUMAR MUDULI @ SANTOSH MUDULI	JYOTIRMAYA SAHOO	NIRAKARPUR /69 /2024
		VS	VS	()
		STATE OF ODISHA		//
541	D-ABLAPL/9254/2024	ARATA JAYASINGH	JYOTIRMAYA SAHOO	JANKIA P.S. /87 /2024
		VS	VS	()
		STATE OF ODISHA		//
542	D-ABLAPL/9256/2024	M.NARAYAN SWAMY @ MARALA NARAYAN SWAMY @ M.NARAYAN SWAMI	SIDHARTH PRASAD DAS	MARINE PS SONAPUR /15 /2024
		VS	VS	()
		STATE OF ODISHA		//
543	D-ABLAPL/9258/2024	RAMESH CHANDRA PADHI	AJAYA KUMAR JENA	SORO /625 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	D-ABLAPL/9263/2024	AKSHAY DIXIT	BASANTA KUMAR DAS	KHAIRA /67 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	D-ABLAPL/9264/2024	STATE OF ODISHA P.DURYODHAN @ PULAKALA DURYODHAN @ P.DURYADHANA VS	SIDHARTH PRASAD DAS VS	// MARINE PS SONAPUR /15 /2024 ()
546	D-ABLAPL/9265/2024	STATE OF ODISHA BIBEKANANDA BINDHANI @ KULU VS	HEMANTA KUMAR MOHANTA VS	// MURUDA /85 /2024 ()
547	D-ABLAPL/9267/2024	STATE OF ODISHA HARENDRANATH MALLIK VS	APARESH BHOI VS	// BALASORE TOWN /103 /2024 ()
548	D-ABLAPL/9273/2024	STATE OF ODISHA DASARATHI DALAI VS	TRILOCHAN DASH VS	// BRAHMAGIRI /127 /2024 ()
549	D-ABLAPL/9281/2024	STATE OF ODISHA SK. SHAYRIYAZ NOOR VS	SMRUTI RANJAN ROUT VS	// DHENKANAL SADAR /219 /2024 ()
550	D-ABLAPL/9286/2024	STATE OF ODISHA SOIJANYA KESHARI NATH VS	BIDYADHAR PANDA VS	// SASON /86 /2023 ()
551	D-ABLAPL/9289/2024	STATE OF ODISHA MANSUR ALLI KHAN @ MUNU VS	SUBHRA NARAYAN GAYA VS	// CHARICHHAKA /37 /2024 ()
552	D-ABLAPL/9294/2024	STATE OF ODISHA RANJAN DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /46 /2020 ()
553	D-ABLAPL/9295/2024	STATE OF ODISHA LABA HARIJAN @ LABA BISOYI VS	AMULYA RATNA PANDA VS	// B.SINGHPUR /42 /2024 ()
554	D-ABLAPL/9296/2024	STATE OF ODISHA BHUBAN MALLIK @ BHABAN VS	RAMESH CHANDRA MAHARANA VS	// DHARMASALA /194 /2024 ()
555	D-ABLAPL/9297/2024	STATE OF ODISHA SURESH PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	D-ABLAPL/9303/2024	SANJAY SAHU VS STATE OF ODISHA	SATYABRATA MOHANTY VS	SAMBALPUR SADAR /155 /2017 () //
557	D-ABLAPL/9307/2024	ROHIT BEURA VS STATE OF ODISHA	BIBHUHENDRA KUMAR RATH VS	TIGIRIA /194 /2023 () //
558	D-ABLAPL/9308/2024	SAIRENDHRI MAHANTA VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR MOHAPATRA VS	BALASORE VIGILANCE /60 /2016 () //
559	D-ABLAPL/9312/2024	DIBAKAR KODAMASINGH VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DELANGA /102 /2024 () //
560	D-ABLAPL/9314/2024	ASANTA MOHALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /131 /2024 () //
561	D-ABLAPL/9315/2024	SIDHARTH RANJAN SAMANTARAY @ BABU VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	LAXMISAGAR P.S. /151 /2024 () //
562	D-ABLAPL/9322/2024	MANAS RANJAN DWIBEDY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
563	D-ABLAPL/9329/2024	SANJAY VERMA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BADMAL /277 /2023 () //
564	D-ABLAPL/9331/2024	RAJU PRASAD SAHU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADMAL /80 /2024 () //
565	D-ABLAPL/9338/2024	MANTU BEHERA @ RANJIT NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ATHAMALLIK /86 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :27/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SATYABRATA MOHANTY	3/2024
2	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SATYABRATA MOHANTY	4/2024
3	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SATYABRATA MOHANTY	5/2024
4	D-SAO/13640/2024 SAO/ /	LACHABANA PARIDA MP	MALAYA MISHRA	11/2024
5	D-CRLLP/9169/2024 CRLLP/ /	UNION OF INDIA MP	BIRENDRA KUMAR PARDHI, C.G.C.	14/2024
6	D-STREV/13781/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	16/2024
7	D-STREV/13781/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	17/2024
8	D-STREV/13781/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	18/2024
9	D-STREV/13791/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	19/2024
10	D-STREV/13791/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	20/2024
11	D-STREV/13791/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	21/2024
12	D-CRP/13704/2024 CRP/ /	MITARANI PATI MP	SAIBRATA RATH	21/2024
13	D-STREV/13797/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	22/2024
14	D-STREV/13797/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	23/2024
15	D-STREV/13797/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	24/2024
16	D-STREV/13806/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	25/2024
17	D-STREV/13806/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	26/2024
18	D-TRPCRL/9239/2024 TRPCRL/ /	PRANABANDHU KAR MP	MANASI MOHAPATRA	27/2024
19	D-STREV/13806/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	27/2024
20	D-STREV/13815/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	28/2024
21	D-STREV/13815/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	29/2024
22	D-STREV/13815/2024 STREV/ /	M/S.ORIENT CONSTRUCTION PVT. LTD., MP	SANJAY KURRASAD MOHANTY	30/2024
23	D-JCRLA/78/2016 JCRLA/78/2016	PINKU SETHI MP	MS.NISHA AGRAWAL	36/2024
24	D-JCRLA/78/2016 JCRLA/78/2016	PINKU SETHI MP	MS.NISHA AGRAWAL	37/2024
25	D-JCRLA/54/2018 JCRLA/54/2018	CHITA RANJAN KANHAR MP	MR. HARIPADA MOHANTY	38/2024
26	D-TRP(C)/13632/2024	SARMILA KAR	SATYABRATA MOHANTY	

	TRP(C)/ /	MP		79/2024
27	D-TRP(C)/13675/2024	LAXMI PRIYA BEHERA	DEEPALI MAHAPATRA	
	TRP(C)/ /	MP		80/2024
28	D-CRLMP/2371/2024	MADHUMITA BEHERA		
	CRLMP/114/2024	MP		82/2024
29	D-CMAPL/7595/2024	PABITRA SAHOO	AJAYA KUMAR NAYAK	
	CMAPL/ /	MP		117/2024
30	D-CMAPL/13907/2024	KANAKLATA BARIK	ADV	
	CMAPL/ /	MP		118/2024
31	D-RPFAM/313/2023	SATYANARAYAN MOHANTY		
	RPFAM/313/2023	MP		134/2024
32	D-MATA/9277/2024	NIKI AGRAWAL	BHOJARAJ SETH	
	MATA/ /	MP		142/2024
33	D-MATA/13822/2024	BIBHUDUTTA PATTNAIK	GOPABANDHU MISRA	
	MATA/ /	MP		143/2024
34	D-MATA/13822/2024	BIBHUDUTTA PATTNAIK	GOPABANDHU MISRA	
	MATA/ /	MP		144/2024
35	D-MATA/13879/2024	SRIMANTA HATI	SUKANTA KUMAR DALAI	
	MATA/ /	MP		145/2024
36	D-CONTC/9767/2023	KHIROD CHANDRA MALICK	ASHISH KUMAR MISHRA	
	CONTC/9767/2023	MP		209/2024
37	D-CONTC/9446/2023	SIDDHARTHA DEY	M/S RABI NARAYAN PANDA	
	CONTC/9446/2023	MP		210/2024
38	D-CONTC/1960/2024	DHABALESWAR SETHIA		
	CONTC/439/2024	MP		211/2024
39	D-CONTC/3962/2023	BRAJENDRA KUMAR PANDA	SANDHYARANI PANI	
	CONTC/3962/2023	MP		212/2024
40	D-CRLREV/181/2023	LIPIKA SWAIN@PATRA	BIJAYA KUMAR ROUSTRAY	
	CRLREV/181/2023	MP		268/2024
41	D-CRLREV/672/2023	SHYAM VASUDEV RAO	ARUN KUMAR ACHARYA	
	CRLREV/672/2023	MP		269/2024
42	D-CRLREV/814/2017	SANDEEP DAS		
	CRLREV/814/2017	MP		270/2024
43	D-FAO/1232/2024	PUSPANJALI BISWAL		
	FAO/12/2024	MP		309/2024
44	D-FAO/1224/2024	SASMITA BISWAL		
	FAO/18/2024	MP		310/2024
45	D-FAO/411/2023	REGIONAL MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	FAO/411/2023	MP		311/2024
46	D-FAO/411/2023	REGIONAL MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	FAO/411/2023	MP		312/2024
47	D-FAO/411/2023	REGIONAL MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	FAO/411/2023	MP		313/2024
48	D-FAO/13624/2024	D.M., (T.P HUB), M/S. NEW INDIA ASSURANCE CO. LTD.	NAYANJALI DAS	
	FAO/ /	MP		314/2024
49	D-FAO/13659/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		315/2024
50	D-FAO/11170/2024	PRAKASH CHANDRA MOHANTY	DILLIP KUMAR MOHAPATRA	
	FAO/ /	MP		316/2024
51	D-FAO/13803/2024	MANAGER LEGAL (T.P. HUV), M/S. NEW INDIA ASSURANCE CO. LTD.	INDRANIL SINGH	
	FAO/ /	MP		317/2024
52	D-FAO/13865/2024	D.M, MANAGER ODISHA LEGAL HUB, M/S. NEW INDIA ASSURANCE CO. L.T.D.	INDRANIL SINGH	
	FAO/ /	MP		318/2024
53	D-FAO/13873/2024	JOGINDRA BEHERA	NIRANJAN LENKA	
	FAO/ /	MP		319/2024
54	D-BLAPL/5699/2024	PRATAP KUMAR PAIKRAY		
	BLAPL/1796/2024	MP		321/2024
55	D-BLAPL/4617/2024	TUSHNEEK @ RANJEET KUMAR @ RANJEET KUMAR	TUSHNEEK @ RANJEET KUMAR @ RANJEET KUMAR	
	BLAPL/1316/2024	MP		322/2024
56	D-BLAPL/6386/2024	KAILASH SWAIN		
	BLAPL/1814/2024	MP		323/2024
57	D-BLAPL/3491/2024	NARAYAN SINGH		
	BLAPL/930/2024	MP		324/2024

58	D-CMP/6622/2024 CMP/128/2024	BIJAYA KUMAR SAMAL MP	MAHESWAR MOHANTY	337/2024
59	D-CMP/13627/2024 CMP/292/2024	PANKAJINI SAHU @ SAHOO MP	BIPLABA P.B. BAHALI	338/2024
60	D-CMP/13692/2024 CMP/ /	SANJOG KUMAR SAHU MP	TRILOCHAN NANDA	339/2024
61	D-CMP/13724/2024 CMP/ /	MOHANTY VENKATA RAO MP	SOUBHAGYA KUMAR DASH	340/2024
62	D-CMP/746/2023 CMP/746/2023	TRUPTIRANI MISHRA MP		341/2024
63	D-CMP/13753/2024 CMP/ /	RENUBALA ROUT MP	JAGAJIBAN PRADHAN	342/2024
64	D-CMP/13765/2024 CMP/ /	MOHAMMED SABIR KHAN MP	JAGAJIBAN PRADHAN	343/2024
65	D-CMP/13811/2024 CMP/ /	MANORANJAN MOHANTY MP	MADHUSMITA KANUNGO	344/2024
66	D-CMP/13845/2024 CMP/ /	GURU PRASAD DAS MP	ACHYUTANANDA PATTANAIAK	345/2024
67	D-CMP/13860/2024 CMP/ /	GEETANJALI JENA MP	UMA CHARAN MISHRA	346/2024
68	D-CMP/13868/2024 CMP/ /	AMARESH SARKAR MP	BIBEKANANDA BHUYAN	347/2024
69	D-CMP/13878/2024 CMP/ /	NAMITA SABAT MP	A.A.MISHRA	348/2024
70	D-RSA/91/2020 RSA/91/2020	GANGADHAR SETHI MP	BAMADEV BARAL	384/2024
71	D-RSA/91/2020 RSA/91/2020	GANGADHAR SETHI MP	BAMADEV BARAL	385/2024
72	D-RSA/91/2020 RSA/91/2020	GANGADHAR SETHI MP	BAMADEV BARAL	386/2024
73	D-RSA/329/2023 RSA/329/2023	NAMITA SABAT MP	SUNKURU SUDHAKAR RAO (SENIOR ADV.)	387/2024
74	D-ABLAPL/16131/2022 ABLAPL/16131/2022	AJAYA SAHOO MP		565/2024
75	D-ABLAPL/16132/2022 ABLAPL/16132/2022	SURENDRA SAHOO MP		566/2024
76	D-ABLAPL/15313/2023 ABLAPL/15313/2023	SK. MOBESWAR @ SAMIN @ SK. MOBASIR MP		567/2024
77	D-ABLAPL/8626/2021 ABLAPL/8626/2021	PRASANTA KUMAR SETHI MP		568/2024
78	D-ABLAPL/4303/2024 ABLAPL/1986/2024	BHAGIRATH JENA MP		569/2024
79	D-ABLAPL/1476/2023 ABLAPL/1476/2023	CHITTARANJAN BEHERA MP		570/2024
80	D-ABLAPL/9258/2024 ABLAPL/ /	RAMESH CHANDRA PADHI MP	AJAYA KUMAR JENA	571/2024
81	D-ABLAPL/5040/2024 ABLAPL/2201/2024	BABULI PATRA MP		572/2024
82	D-MACA/547/2018 MACA/547/2018	S.PRABHA MP	M/S.ANUPA KU.JENA	609/2024
83	D-MACA/547/2018 MACA/547/2018	S.PRABHA MP	M/S.ANUPA KU.JENA	610/2024
84	D-MACA/13592/2024 MACA/ /	RASTRAJIT PANDA MP	PRADEEP KUMAR MISHRA	611/2024
85	D-MACA/13592/2024 MACA/ /	RASTRAJIT PANDA MP	PRADEEP KUMAR MISHRA	612/2024
86	D-MACA/13594/2024 MACA/ /	RABI@RABINDRA KUMAR PRADHAN MP	PRADEEP KUMAR MISHRA	613/2024
87	D-MACA/13594/2024 MACA/ /	RABI@RABINDRA KUMAR PRADHAN MP	PRADEEP KUMAR MISHRA	614/2024
88	D-MACA/13597/2024 MACA/ /	ANUSHAYA KUNDU MP	PRADEEP KUMAR MISHRA	615/2024
89	D-MACA/13599/2024	LILI TANTI	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		616/2024
90	D-MACA/13600/2024	MAHEK SARAF	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		617/2024
91	D-MACA/13600/2024	MAHEK SARAF	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		618/2024
92	D-MACA/13603/2024	ASHOK BEHERA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		619/2024
93	D-MACA/13605/2024	AJAY PRADHAN @ ALEKH	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		620/2024
94	D-MACA/13606/2024	NIBASHA TARAI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		621/2024
95	D-MACA/13606/2024	NIBASHA TARAI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		622/2024
96	D-MACA/7097/2024	SRIDHAR PRADHAN	DEBASISH PATNAIK	
	MACA/ /	MP		623/2024
97	D-MACA/7097/2024	SRIDHAR PRADHAN	DEBASISH PATNAIK	
	MACA/ /	MP		624/2024
98	D-MACA/13611/2024	ROHIT KUMAR ROUL	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		625/2024
99	D-MACA/13609/2024	BASANTA KUMAR BISWAL	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		626/2024
100	D-MACA/13611/2024	ROHIT KUMAR ROUL	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		627/2024
101	D-MACA/13609/2024	BASANTA KUMAR BISWAL	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		628/2024
102	D-MACA/189/2017	PRATAP KU.BISWAL	M/S.B.SINGH	
	MACA/189/2017	MP		629/2024
103	D-MACA/13638/2024	MANGULI NAIK	BISHNU BRATA SINGH	
	MACA/ /	MP		630/2024
104	D-MACA/13639/2024	MADAN MAHAPATRA	BISHNU BRATA SINGH	
	MACA/ /	MP		631/2024
105	D-MACA/13638/2024	MANGULI NAIK	BISHNU BRATA SINGH	
	MACA/ /	MP		632/2024
106	D-MACA/13639/2024	MADAN MAHAPATRA	BISHNU BRATA SINGH	
	MACA/ /	MP		633/2024
107	D-MACA/13651/2024	M/S. ORIENTAL INSURANCE CO. L.T.D	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		634/2024
108	D-MACA/13652/2024	M/S. ORIENTAL INSURANCE CO. L.T.D	SOMNATH ROY	
	MACA/ /	MP		635/2024
109	D-MACA/13654/2024	M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		636/2024
110	D-MACA/13663/2024	CHNARDRAKANTI MAJHI	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		637/2024
111	D-MACA/13663/2024	CHNARDRAKANTI MAJHI	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		638/2024
112	D-MACA/12855/2024	TATA AIG GENERAL INSURANCE CO. L.T.D	ADAM ALI KHAN	
	MACA/ /	MP		639/2024
113	D-MACA/13810/2024	REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	ANCHIT KUSHI	
	MACA/ /	MP		640/2024
114	D-MACA/13843/2024	D.M, THE ORIENTAL INSURANCE CO. L.T.D	ADAM ALI KHAN	
	MACA/ /	MP		641/2024
115	D-MACA/13844/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD.	ANUJ SAKUMAR MOHANTY	
	MACA/ /	MP		642/2024
116	D-MACA/13844/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD.	ANUJ SAKUMAR MOHANTY	
	MACA/ /	MP		643/2024
117	D-MACA/13853/2024	SAPAN SARANGI	PABITRA KUMAR NAYAK	
	MACA/ /	MP		644/2024
118	D-MACA/13853/2024	SAPAN SARANGI	PABITRA KUMAR NAYAK	
	MACA/ /	MP		645/2024
119	D-MACA/13857/2024	D.M., M/S. UNITED INDIA INSURANCE COMPANY	AKASH KUMAR MOHANTY	
	MACA/ /	MP		646/2024
120	D-MACA/13857/2024	D.M., M/S. UNITED INDIA INSURANCE COMPANY	AKASH KUMAR MOHANTY	
	MACA/ /	MP		647/2024

121	D-MACA/13862/2024 MACA/ /	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. MP	ADAM ALI KHAN	648/2024
122	D-MACA/13872/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD. MP	ADAM ALI KHAN	649/2024
123	D-MACA/13877/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD. MP	ADAM ALI KHAN	650/2024
124	D-CRLA/1033/2023 CRLA/1033/2023	DHANU @ DHANANJAY ROUL MP	BISWARANJAN DALAI	709/2024
125	D-CRLA/9139/2024 CRLA/ /	BHAGIRATHI BHUYAN MP	REENA NAYAK	710/2024
126	D-CRLA/9139/2024 CRLA/ /	BHAGIRATHI BHUYAN MP	REENA NAYAK	711/2024
127	D-CRLA/694/2022 CRLA/694/2022	KABI@KABIRAJ TEJI MP	ANIMA KUMARI DEI	712/2024
128	D-CRLA/9172/2024 CRLA/ /	SANJIB PAL MP	RAJENDRA NARAYAN ROUT	713/2024
129	D-CRLA/9172/2024 CRLA/ /	SANJIB PAL MP	RAJENDRA NARAYAN ROUT	714/2024
130	D-CRLA/9188/2024 CRLA/ /	SUNDAR JANI @ SUNDRA JANI MP	ARIJEET MISHRA	715/2024
131	D-CRLA/9188/2024 CRLA/ /	SUNDAR JANI @ SUNDRA JANI MP	ARIJEET MISHRA	716/2024
132	D-CRLA/1008/2023 CRLA/1008/2023	PASU@PRASANTA PALEI MP	ANIRUDHA DAS	717/2024
133	D-CRLA/5152/2024 CRLA/140/2024	KASHINATH MANDAL MP	HEMANT KUMAR MUND	718/2024
134	D-CRLA/9284/2024 CRLA/ /	SWARNARAJA DEEP MP	BHABANI SHANKAR DASPARIDA	719/2024
135	D-CRLA/9284/2024 CRLA/ /	SWARNARAJA DEEP MP	BHABANI SHANKAR DASPARIDA	720/2024
136	D-CRLA/9282/2024 CRLA/ /	SUBINDRA KANHAR MP	BHABANI SHANKAR DASPARIDA	721/2024
137	D-CRLA/9282/2024 CRLA/ /	SUBINDRA KANHAR MP	BHABANI SHANKAR DASPARIDA	722/2024
138	D-CRLA/9282/2024 CRLA/ /	SUBINDRA KANHAR MP	BHABANI SHANKAR DASPARIDA	723/2024
139	D-CRLMC/9153/2024 CRLMC/ /	TAPAN SAMANTARAY MP	KSHIROD KUMAR SAHOO	734/2024
140	D-CRLMC/9190/2024 CRLMC/ /	SUDHANSU SEKHAR MALLICK @ CHAGABATI MP	CHITRA NARAYANA SATAPATHY	735/2024
141	D-CRLMC/9210/2024 CRLMC/ /	KAILASH CHANDRA SAHOO@SAHU MP	DEEPALI MAHAPATRA	736/2024
142	D-CRLMC/9211/2024 CRLMC/ /	BASANTA PRADHAN MP	SOUBHAGYA KUMAR DASH	737/2024
143	D-CRLMC/9214/2024 CRLMC/ /	ASHWINI PATEL MP	SOUBHAGYA KUMAR DASH	738/2024
144	D-CRLMC/9226/2024 CRLMC/ /	BIMBADHAR MALLICK MP	BITAS KUMAR SWAIN	739/2024
145	D-CRLMC/9237/2024 CRLMC/ /	PARSHURAM PRADHAN MP	DR.NIRANJAN SWAIN	740/2024
146	D-CRLMC/9247/2024 CRLMC/ /	SHIBA@PADMALOCHAN BEHERA MP	APARESH BHOI	741/2024
147	D-CRLMC/9250/2024 CRLMC/ /	DAYANIDHI SABAR @ GOMANGO MP	UPENDRA KUMAR SAMAL	742/2024
148	D-CRLMC/9252/2024 CRLMC/ /	BANDITA MOHAPATRA MP	DEVASHIS PANDA	743/2024
149	D-CRLMC/9255/2024 CRLMC/ /	MAHENDRA SWAIN MP	KANANBALA ROY CHOUDHURY	744/2024
150	D-CRLMC/9262/2024 CRLMC/ /	SHYAM SUNDAR NAG MP	SOUMYA RANJAN DAS	745/2024
151	D-CRLMC/9266/2024 CRLMC/ /	GIRISH CHANDRA SATAPATHY MP	BANSHIDHAR BAUG	746/2024
152	D-CRLMC/9271/2024	BIJAYALAXMI DASH	SATYANARAYAN MISHRA	

	CRLMC/ /	MP		747/2024
153	D-CRLMC/9279/2024	KALIA @ JITEN KUMAR DHAL	MP	748/2024
	CRLMC/ /	MP		
154	D-CRLMC/9279/2024	KALIA @ JITEN KUMAR DHAL	MP	749/2024
	CRLMC/ /	MP		
155	D-CRLMC/9285/2024	BHARATI @ BHARATILATA NAIK	MP	750/2024
	CRLMC/ /	MP		
156	D-CRLMC/5024/2023	BHASKAR SAMAL	MP	751/2024
	CRLMC/5024/2023	MP		
157	D-CRLMC/9318/2024	BIDYABHARATI PANDA	MP	752/2024
	CRLMC/ /	MP		
158	D-CRLMC/9318/2024	BIDYABHARATI PANDA	MP	753/2024
	CRLMC/ /	MP		
159	D-CRLMC/9324/2024	BIBEKANANDA PRADHAN	MP	754/2024
	CRLMC/ /	MP		
160	D-CRLMC/9328/2024	DHRUBA CHARAN SAHU@DOLAGOBINDA	MP	755/2024
	CRLMC/ /	MP		
161	D-CRLMC/9333/2024	CHARUBALA @ BINODINI PATTANAIAK	MP	756/2024
	CRLMC/ /	MP		
162	D-CRLMC/9335/2024	SANU@SONU NANDA@MAHANANDA	MP	757/2024
	CRLMC/ /	MP		
163	D-CRLMC/9336/2024	PRAVAT KUMAR MARTHA	MP	758/2024
	CRLMC/ /	MP		
164	D-CRLMC/9339/2024	KALPANA MISHRA	MP	759/2024
	CRLMC/ /	MP		
165	D-CRLMC/9340/2024	BIKASH BISWAL	MP	760/2024
	CRLMC/ /	MP		
166	D-CRLMC/9341/2024	BADRI NARAYAN BARIK	MP	761/2024
	CRLMC/ /	MP		
167	D-WA/13604/2024	STATE OF ODISHA	MP	1477/2024
	WA/ /	MP		
168	D-WA/13604/2024	STATE OF ODISHA	MP	1478/2024
	WA/ /	MP		
169	D-WA/13604/2024	STATE OF ODISHA	MP	1479/2024
	WA/ /	MP		
170	D-WA/559/2023	STATE OF ODISHA	MP	1480/2024
	WA/559/2023	MP		
171	D-WA/13666/2024	STATE OF ODISHA	MP	1481/2024
	WA/439/2024	MP		
172	D-WA/13666/2024	STATE OF ODISHA	MP	1482/2024
	WA/439/2024	MP		
173	D-WA/13666/2024	STATE OF ODISHA	MP	1483/2024
	WA/439/2024	MP		
174	D-WA/13723/2024	PURNANANDA BEHERA	MP	1484/2024
	WA/ /	MP		
175	D-WA/13784/2024	PRASANNA KUMAR JENA	MP	1485/2024
	WA/ /	MP		
176	D-WA/13784/2024	PRASANNA KUMAR JENA	MP	1486/2024
	WA/ /	MP		
177	D-WA/13784/2024	PRASANNA KUMAR JENA	MP	1487/2024
	WA/ /	MP		
178	D-WA/8142/2024	BOARD OF SECONDARY EDUCATION, ORISSA	MP	1488/2024
	WA/ /	MP		
179	D-WA/13798/2024	PRADEEP KUMAR PRADHAN	MP	1489/2024
	WA/ /	MP		
180	D-WA/9287/2024	HEMALATA PATRA	MP	1490/2024
	WA/ /	MP		
181	D-WA/13867/2024	STATE OF ODISHA	MP	1491/2024
	WA/ /	MP		
182	D-WA/13867/2024	STATE OF ODISHA	MP	1492/2024
	WA/ /	MP		
183	D-WA/13867/2024	STATE OF ODISHA	MP	1493/2024
	WA/ /	MP		

184	D-WA/13917/2024 WA/ /	BABAN CHARAN DAS MP	ADV.	1494/2024
185	D-WA/13917/2024 WA/ /	BABAN CHARAN DAS MP	ADV.	1495/2024
186	D-WA/13839/2024 WA/ /	SUB-COLLECTOR,DHENKANAL CUM PRESIDENTSBI OF SHREE MP	JAGANNAH HIGHER SECONDARY SCHOOL,PIN	1496/2024
187	D-WA/13839/2024 WA/ /	SUB-COLLECTOR,DHENKANAL CUM PRESIDENTSBI OF SHREE MP	JAGANNAH HIGHER SECONDARY SCHOOL,PIN	1497/2024
188	D-WP(C)/21818/2023 WP(C)/21818/2023	SUBHALAXMI BADAJENA MP	JEEVANJYOTI MOHANTY	4437/2024
189	D-WP(C)/37201/2023 WP(C)/37201/2023	SISIR KUMAR MISSAL MP		4438/2024
190	D-WP(C)/13579/2024 WP(C)/ /	BASUDEV SAHU MP	AMAR KUMAR MOHANTY	4439/2024
191	D-WP(C)/13583/2024 WP(C)/ /	RANJEETA KUMARI SAHU MP	AMAR KUMAR MOHANTY	4440/2024
192	D-WP(C)/11310/2019 WP(C)/11310/2019	EXECUTIVE ENGINEER(ELECT) MP		4441/2024
193	D-WP(C)/13586/2024 WP(C)/ /	BANDANA KUMARI SAHU @ BANDANA SAMAR MP	AMAR KUMAR MOHANTY	4442/2024
194	D-WP(C)/13589/2024 WP(C)/ /	TANGU KUMAR SAHU MP	AMAR KUMAR MOHANTY	4443/2024
195	D-WP(C)/13591/2024 WP(C)/ /	HRUSIKESH PADHY MP	AMAR KUMAR MOHANTY	4444/2024
196	D-WP(C)/13593/2024 WP(C)/ /	RANJEETA KUMARI SAHU MP	AMAR KUMAR MOHANTY	4445/2024
197	D-WP(C)/13595/2024 WP(C)/ /	ASSESSING OFFICER CUM EXECUTIVE ENGINEER, MP	PRANAN,TP KUMAR,TRIPATHY	4446/2024
198	D-WP(C)/17756/2015 WP(C)/17756/2015	BIKRAM BEHERA MP	M/S.PRAMOD KUMAR ROUTRAY	4447/2024
199	D-WP(C)/13616/2024 WP(C)/ /	RAMAKRUSHNA PATRA MP	SRINIVAS MOHANTY	4448/2024
200	D-WP(C)/13619/2024 WP(C)/ /	MONALISA SAHOO MP	SRINIVAS MOHANTY	4449/2024
201	D-WP(C)/13620/2024 WP(C)/ /	ANU MISHRA MP	SRINIVAS MOHANTY	4450/2024
202	D-WP(C)/13621/2024 WP(C)/ /	MANORAMA SAHOO MP	RABINDRANATH BARIK	4451/2024
203	D-WP(C)/13625/2024 WP(C)/ /	M/S PRITI RAJ SERVICES, BALASORE MP	MAMTA TRIPATHY	4452/2024
204	D-WP(C)/13630/2024 WP(C)/ /	M/S PRITI RAJ SERVICES, BALASORE MP	MAMTA TRIPATHY	4453/2024
205	D-WP(C)/13629/2024 WP(C)/ /	MCL, BURLA , SAMBALPUR MP	HARIPAD MOHANTY	4454/2024
206	D-WP(C)/13633/2024 WP(C)/7468/2024	SHANTILATA KHUNTIA MP	SAIBRATA RATH	4455/2024
207	D-WP(C)/4754/2021 WP(C)/4754/2021	PRASANTA SAGAR MOHANTY MP	PRABHAT KUMAR PRAHARAJ	4456/2024
208	D-WP(C)/13636/2024 WP(C)/ /	RAJESH KUMAR JENA MP	PRAFULLA CHANDRA ACHARYA	4457/2024
209	D-WP(C)/13637/2024 WP(C)/7472/2024	MILIND GUPTA MP	SAIBRATA RATH	4458/2024
210	D-WP(C)/13643/2024 WP(C)/7470/2024	BISHNU PRASAD PATNAIK MP	SAIBRATA RATH	4459/2024
211	D-WP(C)/2020/2024 WP(C)/2162/2024	NARAHARI OJHA MP		4460/2024
212	D-WP(C)/11091/2024 WP(C)/5970/2024	LAXMIPRIYA SWAIN MP		4461/2024
213	D-WP(C)/13650/2024 WP(C)/ /	BINOD KUMAR DAS MP	NIHAL RATH	4462/2024
214	D-WP(C)/13655/2024 WP(C)/7508/2024	RAMASHRAY LAL SHRIVASTAVA MP	SATYABRATA MOHANTY	4463/2024
215	D-WP(C)/13657/2024	ANIL KUMAR CHAKRA	ARUN KUMAR PATRA	

	WP(C)/ /	MP		4464/2024
216	D-WP(C)/1952/2024 WP(C)/941/2024	SAMEER RANJAN SAHOO MP	SUJATA JENA	4465/2024
217	D-WP(C)/3053/2024 WP(C)/1338/2024	PARAGA BIBHABA MP	SUSANTA KUMAR BARAL	4466/2024
218	D-WP(C)/866/2024 WP(C)/284/2024	SUDHANSU MOHAN GURU MP	SUBHADUTTA ROUSTRAY	4467/2024
219	D-WP(C)/13660/2024 WP(C)/ /	KHIROD KUMAR BARIK MP	ARUN KUMAR PATRA	4468/2024
220	D-WP(C)/1758/2024 WP(C)/722/2024	SATYA SUNDAR SAMANTARA MP	SUBHASREE MOHANTY	4469/2024
221	D-WP(C)/505/2024 WP(C)/221/2024	SOUBHAGYA KUMAR BEHERA @ SOUVAS MP	SUKANTA KUMAR DALAI	4470/2024
222	D-WP(C)/3114/2024 WP(C)/1316/2024	ABHISHEK PATI MP	SUKANTA KUMAR DALAI	4471/2024
223	D-WP(C)/13664/2024 WP(C)/ /	KARUNAKAR BEHERA MP	ARUN KUMAR PATRA	4472/2024
224	D-WP(C)/13667/2024 WP(C)/ /	URMILA NAIK MP	ARUN KUMAR PATRA	4473/2024
225	D-WP(C)/13665/2024 WP(C)/ /	SANTOSH KUMAR GUPTA MP	ARUN KUMAR PATRA	4474/2024
226	D-WP(C)/13668/2024 WP(C)/ /	SUDAM MOHARNA MP	ARUN KUMAR PATRA	4475/2024
227	D-WP(C)/8052/2024 WP(C)/7288/2024	SAROJ KUMAR NATH MP	DEO KUMAR AJMERIA	4476/2024
228	D-WP(C)/13674/2024 WP(C)/ /	ARATI NALINI SWAIN MP	BIRAJA PRASANNA DAS	4477/2024
229	D-WP(C)/13678/2024 WP(C)/ /	DEVIJYOTI DIBYALOK MP	BIRAJA PRASANNA DAS	4478/2024
230	D-WP(C)/13679/2024 WP(C)/ /	SUSHIL KUMAR ROUT MP	AMITAV DAS	4479/2024
231	D-WP(C)/13680/2024 WP(C)/ /	CHANDRAKANTA PRADHAN MP	BIRAJA PRASANNA DAS	4480/2024
232	D-WP(C)/13681/2024 WP(C)/ /	AHAIT KARNA MP	TRILOCHAN NANDA	4481/2024
233	D-WP(C)/13682/2024 WP(C)/ /	ARABINDA MOHANTY MP	BIRAJA PRASANNA DAS	4482/2024
234	D-WP(C)/13684/2024 WP(C)/ /	JOGI BAIDYA MP	BIRAJA PRASANNA DAS	4483/2024
235	D-WP(C)/27353/2023 WP(C)/27353/2023	DR. LOPAMUDRA NANDA MP	SATYABRATA MOHANTY (1)	4484/2024
236	D-WP(C)/27353/2023 WP(C)/27353/2023	DR. LOPAMUDRA NANDA MP	SATYABRATA MOHANTY (1)	4485/2024
237	D-WP(C)/19475/2023 WP(C)/19475/2023	SURESH CHANDRA MOHAPATRA MP	PRASANTA KUMAR SAHOO	4486/2024
238	D-WP(C)/13690/2024 WP(C)/ /	DUKHABANDHU PRADHAN MP	BIRAJA PRASANNA DAS	4487/2024
239	D-WP(C)/13691/2024 WP(C)/ /	NIRAKAR BARIK MP	SIBAPRASAD PATI	4488/2024
240	D-WP(C)/13693/2024 WP(C)/ /	SWETA SAHU MP	BIRAJA PRASANNA DAS	4489/2024
241	D-WP(C)/13696/2024 WP(C)/ /	ROSHAN KUMAR MEHER MP	BIRAJA PRASANNA DAS	4490/2024
242	D-WP(C)/13698/2024 WP(C)/ /	GURU PRASAD SETHI MP	BIRAJA PRASANNA DAS	4491/2024
243	D-WP(C)/13701/2024 WP(C)/ /	PRAFULLA SAHU MP	BIRAJA PRASANNA DAS	4492/2024
244	D-WP(C)/13702/2024 WP(C)/ /	SAHADEV DAS MP	DEBIDUTTA MOHAPATRA	4493/2024
245	D-WP(C)/13705/2024 WP(C)/ /	SIBA PRASAD MOHANTY MP	BIRAJA PRASANNA DAS	4494/2024
246	D-WP(C)/13710/2024 WP(C)/ /	MANJU MALLIK MP	DEBIDUTTA MOHAPATRA	4495/2024

247	D-WP(C)/13709/2024 WP(C)/ /	GILUBAS PARIDA MP	BIRAJA PRASANNA DAS	4496/2024
248	D-WP(C)/13712/2024 WP(C)/ /	BABULA MALLICK MP	BIRAJA PRASANNA DAS	4497/2024
249	D-WP(C)/13697/2024 WP(C)/ /	BHABAGRAHI SETHI MP	HALADHAR SETHY	4498/2024
250	D-WP(C)/22881/2018 WP(C)/22881/2018	ASHOK KUMAR NAYAK MP	M/S BAIDHAR SAHOO	4499/2024
251	D-WP(C)/13714/2024 WP(C)/ /	GIRIDHARI SAHOO MP	DEBIDUTTA MOHAPATRA	4500/2024
252	D-WP(C)/22996/2018 WP(C)/22996/2018	NILANCHAL SUBUDHI MP	M/S BAIDHAR SAHOO	4501/2024
253	D-WP(C)/13715/2024 WP(C)/ /	TRINATH SAHU MP	BIRAJA PRASANNA DAS	4502/2024
254	D-WP(C)/13714/2024 WP(C)/ /	GIRIDHARI SAHOO MP	DEBIDUTTA MOHAPATRA	4503/2024
255	D-WP(C)/13716/2024 WP(C)/ /	PINKY MODI MP	BIRAJA PRASANNA DAS	4504/2024
256	D-WP(C)/13718/2024 WP(C)/ /	MANTU DAS MP	ARJUNA CHARANA BEHERA	4505/2024
257	D-WP(C)/13719/2024 WP(C)/ /	BIJAY PRADHAN MP	DEBIDUTTA MOHAPATRA	4506/2024
258	D-WP(C)/14328/2023 WP(C)/14328/2023	CHIRA KUMAR MOHAPATRA MP	BHABANI SANKAR TRIPATHY (1)	4507/2024
259	D-WP(C)/13720/2024 WP(C)/ /	SMRUTEESHREE ROUSTRAY MP	BIRAJA PRASANNA DAS	4508/2024
260	D-WP(C)/13725/2024 WP(C)/ /	GOURANGA SAHU MP	BIRAJA PRASANNA DAS	4509/2024
261	D-WP(C)/13726/2024 WP(C)/ /	SANTOSH KUMAR SAHOO MP	DEBIDUTTA MOHAPATRA	4510/2024
262	D-WP(C)/13729/2024 WP(C)/ /	BICHITRA KUMAR SAHU MP	BIRAJA PRASANNA DAS	4511/2024
263	D-WP(C)/13731/2024 WP(C)/ /	JAYARAM PRADHAN MP	DEBIDUTTA MOHAPATRA	4512/2024
264	D-WP(C)/5173/2022 WP(C)/5173/2022	RABINDRA MOHANTA MP	DR. SUJATA DASH	4513/2024
265	D-WP(C)/13733/2024 WP(C)/ /	KANHU CHARAN DAS MP	DEBIDUTTA MOHAPATRA	4514/2024
266	D-WP(C)/13734/2024 WP(C)/ /	DANDAPANI PATRA MP	DEBIDUTTA MOHAPATRA	4515/2024
267	D-WP(C)/13735/2024 WP(C)/ /	MANOJ KUMAR PATRO MP	DEBIDUTTA MOHAPATRA	4516/2024
268	D-WP(C)/3328/2024 WP(C)/1525/2024	ALBERT SURIN MP	VISWAJEET MALLICK	4517/2024
269	D-WP(C)/3879/2024 WP(C)/1998/2024	ANIL KUMAR JENA MP	DILLIP KUMAR MOHAPATRA	4518/2024
270	D-WP(C)/500/2024 WP(C)/219/2024	SUBRATA PRADHAN MP	SUJATA JENA	4519/2024
271	D-WP(C)/3024/2024 WP(C)/1445/2024	CHOUHDURY SAUBHAGYA MOHAN DAS MP	SUBHASREE MOHANTY	4520/2024
272	D-WP(C)/523/2024 WP(C)/276/2024	BHUPESH KUMAR SAHOO MP	SUJATA JENA	4521/2024
273	D-WP(C)/1753/2024 WP(C)/782/2024	ANAND KUMAR ROUT MP	GOPAL KRUSHNA MOHANTY	4522/2024
274	D-WP(C)/3007/2024 WP(C)/1430/2024	PRASHANTA KUMAR SETHI MP	AMIT KUMAR PATRA	4523/2024
275	D-WP(C)/3349/2024 WP(C)/1398/2024	FARHA QUADRI MP	MD. GOLAM MADANI	4524/2024
276	D-WP(C)/4853/2024 WP(C)/2727/2024	PUSPANJALI DAS MP	PRADEEP KUMAR DAS	4525/2024
277	D-WP(C)/3036/2024 WP(C)/1322/2024	PRIYADARSHINEE BEHERA MP	SUBHADUTTA ROUSTRAY	4526/2024
278	D-WP(C)/3334/2024	ELINA ANKITA SURIN	VISWAJEET MALLICK	

	WP(C)/1528/2024	MP		4527/2024
279	D-WP(C)/3011/2024	LIPSA RANI PAGADA	SATABDI SAMANTRAY	
	WP(C)/1432/2024	MP		4528/2024
280	D-WP(C)/2995/2024	PUNYASHA SEEYARAM	SRI PRAFULLA KU.RATH.DINESH KUMAR PANDA	
	WP(C)/1315/2024	MP		4529/2024
281	D-WP(C)/3173/2024	SWAYAMJEET SETHI	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/1401/2024	MP		4530/2024
282	D-WP(C)/3626/2024	RAGHUNANDAN BAHINIPATI	SUSANTA KUMAR BARAL	
	WP(C)/1559/2024	MP		4531/2024
283	D-WP(C)/3013/2024	ANISHA ANINDITA	SATABDI SAMANTRAY	
	WP(C)/1478/2024	MP		4532/2024
284	D-WP(C)/3031/2024	SNEHASISH NAYAK	SUBHASREE MOHANTY	
	WP(C)/1450/2024	MP		4533/2024
285	D-WP(C)/5572/2024	RUSHIKESH MAJHI	SUKANTA KUMAR DALAI	
	WP(C)/2852/2024	MP		4534/2024
286	D-WP(C)/3176/2024	ARYA DEBABRATTA BEHERA	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/1402/2024	MP		4535/2024
287	D-WP(C)/5047/2024	SHILOOSMITA MOHANTA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/2769/2024	MP		4536/2024
288	D-WP(C)/530/2024	PRAGNYA RAJ BISOYI	SUJATA JENA	
	WP(C)/277/2024	MP		4537/2024
289	D-WP(C)/3183/2024	MANGALA PRASAD DAS	APARESH BHOI	
	WP(C)/1311/2024	MP		4538/2024
290	D-WP(C)/3266/2024	SANTOSH KUMAR SAHOO	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/1724/2024	MP		4539/2024
291	D-WP(C)/3237/2024	SHOBHAN KUMAR BANERJEE	SUBHASREE MOHANTY	
	WP(C)/1518/2024	MP		4540/2024
292	D-WP(C)/2393/2024	RASHMI RANJAN MOHAPATRA	PABITRA KUMAR NAYAK	
	WP(C)/1356/2024	MP		4541/2024
293	D-WP(C)/520/2024	ANSHUMAN MISHRA	SUJATA JENA	
	WP(C)/228/2024	MP		4542/2024
294	D-WP(C)/40309/2023	PRASANT KUMAR CHAINI @ CHAINY	AJTI KUMAR TRIPATHY	
	WP(C)/40309/2023	MP		4543/2024
295	D-WP(C)/508/2024	ADITYA BIJAYA LENKA	SUJATA JENA	
	WP(C)/227/2024	MP		4544/2024
296	D-WP(C)/3265/2024	SURYAKANTA NAYAK	SUKANTA KUMAR DALAI	
	WP(C)/1330/2024	MP		4545/2024
297	D-WP(C)/13736/2024	RASHMITA BEHERA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		4546/2024
298	D-WP(C)/13738/2024	OM KUMAR BALIARSINGH	MAHESH SETHI	
	WP(C)/7459/2024	MP		4547/2024
299	D-WP(C)/3331/2024	ALKA MAHIMA SURIN	VISWAJEET MALLICK	
	WP(C)/1532/2024	MP		4548/2024
300	D-WP(C)/3236/2024	BIKASH KUMAR BALIARSINGH	RABINDRANATH BARIK	
	WP(C)/1845/2024	MP		4549/2024
301	D-WP(C)/3169/2024	BISHWAJIT LENKA	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/1686/2024	MP		4550/2024
302	D-WP(C)/3360/2024	NIRANJAN DAS	SUJATA JENA	
	WP(C)/1517/2024	MP		4551/2024
303	D-WP(C)/13740/2024	SITUN GOCHHI	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		4552/2024
304	D-WP(C)/13742/2024	DEBARAJ SWAIN	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		4553/2024
305	D-WP(C)/13743/2024	BHARAT DAS	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		4554/2024
306	D-WP(C)/13749/2024	BASUDEB PRADHAN	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		4555/2024
307	D-WP(C)/23007/2020	SUPRIYA SWAGATIKA PANDA	SIDHESWAR MALLIK	
	WP(C)/23007/2020	MP		4556/2024
308	D-WP(C)/13754/2024	M/S. TATA PROJECTS LTD., KHORDHA	DEEPRO SEN	
	WP(C)/ /	MP		4557/2024
309	D-WP(C)/13755/2024	S.RAJU	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		4558/2024

310	D-WP(C)/13760/2024 WP(C)/ /	M/S. GOPALJEW MARBLES MP	KSHIROD KUMAR SAHOO	4559/2024
311	D-WP(C)/13772/2024 WP(C)/7507/2024	RAJASHREE MISHRA MP	MANARANJAN NAYAK	4560/2024
312	D-WP(C)/3371/2024 WP(C)/1522/2024	PRATIK SAHOO MP	SUBHASREE MOHANTY	4561/2024
313	D-WP(C)/13804/2024 WP(C)/ /	MALAYA KUMAR MISHRA MP	PRASANNA KUMAR MISHRA	4562/2024
314	D-WP(C)/26146/2023 WP(C)/26146/2023	AMIT BARLA MP	GHANASHYAM NAMTOAR	4563/2024
315	D-WP(C)/13807/2024 WP(C)/ /	BIDULATA DAS @ MOHANTY MP	PRABIR KUMAR RAY	4564/2024
316	D-WP(C)/13814/2024 WP(C)/ /	MALAYA KUMAR SAHU MP	BISWABIHARI MOHANTY	4565/2024
317	D-WP(C)/13819/2024 WP(C)/ /	JOGAMAYA JENA MP	AMBIKA PRASAD RAY	4566/2024
318	D-WP(C)/13829/2024 WP(C)/ /	BULU KHILLO MP	SIDHARTHA SWAIN	4567/2024
319	D-WP(C)/5507/2024 WP(C)/2849/2024	JAYADEV BHOI MP	SUKANTA KUMAR DALAI	4568/2024
320	D-WP(C)/3020/2024 WP(C)/1433/2024	MOHAMMED HEDAYAT RABBANI MP	AMIT KUMAR PATRA	4569/2024
321	D-WP(C)/2853/2024 WP(C)/1339/2024	ANUP KUMAR SAHOO MP	DINESH KUMAR PANDA,SUBIR PALIT	4570/2024
322	D-WP(C)/13842/2024 WP(C)/ /	MANORANJAN MOHANTY MP	TUSAR KUMAR MISHRA	4571/2024
323	D-WP(C)/13851/2024 WP(C)/ /	KAILASH CHANDRA PANDA MP	ARUN KUMAR PATRA	4572/2024
324	D-WP(C)/36125/2023 WP(C)/36125/2023	DR. AMIYA RANJAN BARIK MP	SOUBHAGYA SWAIN	4573/2024
325	D-WP(C)/13848/2024 WP(C)/ /	JHARANA PARIDA MP	JAGAMOHAN PATTANAIAK	4574/2024
326	D-WP(C)/13854/2024 WP(C)/ /	SANGRAM KESHARI NAYAK MP	ARUN KUMAR PATRA	4575/2024
327	D-WP(C)/36125/2023 WP(C)/36125/2023	DR. AMIYA RANJAN BARIK MP	SOUBHAGYA SWAIN	4576/2024
328	D-WP(C)/13856/2024 WP(C)/7501/2024	KAUSTABH RAJU WADEKAR MP	BINI MISHRA	4577/2024
329	D-WP(C)/13859/2024 WP(C)/ /	PRATIMA MAHARNA MP	ARUN KUMAR PATRA	4578/2024
330	D-WP(C)/13858/2024 WP(C)/ /	MGIRAM BEHERA MP	PRASANNA KUMAR MISHRA	4579/2024
331	D-WP(C)/13863/2024 WP(C)/ /	JAGABANDHU SAHU MP	ARUN KUMAR PATRA	4580/2024
332	D-WP(C)/12428/2023 WP(C)/12428/2023	DR. AMIYA KUMAR MOHAPATRA MP	BIBHUTI BHUSAN SWAIN	4581/2024
333	D-WP(C)/13899/2024 WP(C)/ /	MOHINI MOHAN SAHOO MP	SIDHANT DWIBEDI	4582/2024
334	D-WP(C)/13840/2024 WP(C)/ /	DR. AMIYA RANJAN BARIK MP	SOUBHAGYA SWAIN	4583/2024
335	D-WP(C)/13904/2024 WP(C)/ /	JUDHISTIR CHHANCHAN MP	NIRANJAN MAHARANA	4584/2024
336	D-WP(C)/13910/2024 WP(C)/ /	NILAMBAR MAHANANDA MP	ANIMA KUMARI DEI	4585/2024
337	D-WP(C)/13916/2024 WP(C)/ /	M/S PARAMITRA SMARTINFRA SNA PVT. LTD. MP	GODFREY B. BHANU RAJ ANDHOL KUMAR MOHANTY	4586/2024
338	D-WP(C)/13918/2024 WP(C)/ /	M/S PSK ENGINEERING CONSTRUCTION AND MP	ANDHOL KUMAR MOHANTY	4587/2024
339	D-WP(C)/13920/2024 WP(C)/ /	RAMESH PANIGRAHI MP	ANUP NARAYAN MOHANTY	4588/2024